



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,5th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/50/2016	SRI ANIT CHETRI and 2 ORS. Versus THE STATE OF ASSAM AND 13 ORS	MR.A C BORBORA MRS.R BORBORA MR.M SMITH MS.M DUTTA	MS.M HAZARIKA(Sr.Adv.)(R-8) GA, ASSAM MR D K DAS, ADVOCATE, AMICUS CURIAE MS.S KHOUND(R-8) SC, WATER RESOURCE(MR.B.CHETRI) MR.R K BORA
2	WITH PIL/74/2019	ON THE DEATH OF SANTI LAL ACHARJEE, HIS LEGAL HEIR SMTI. SUMITA ACHARJEE Versus THE STATE OF ASSAM AND 12 ORS.	MR G P BHOWMIK MS. J PURKAYASTHA MR. S S ROY	GA, ASSAM MR. A C BURAGOHAIN MR. Y DOLOI (R- 1,2&3) MR. P J PHUKAN MR. R K D CHOUDHURY, A.S.G.I. MR. P P DUTTA MR. R HAZARIKA, ADDL. AG, ASSAM MS. P BHATTACHARJEE
3	WITH PIL/38/2022	ORIENTAL RURAL DEVELOPMENT SOCIETY AND 7 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR H K DAS (AMICUS CURIAE) MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM MR. N M DUTTA (R-4,5) MR. S C KHOUND (R-4,5)
4	PIL/35/2020	MRINMOY KHATANIAR AND ANR. Versus THE UNION OF INDIA AND 14 ORS	MR D K DAS MR. R K AGARWALA MRS. R S CHOWDHURY MR. S BISWAKARMA MR H BETALA MR C KUMAR MR T DAS MR D DUARA	GA, ASSAM MR. S BARUAH, SC PCBA (R-14) MR. R J DAS ASSTT.S.G.I. SC, FOREST SC, OIL
	WITH I.A.(Civil)/1578/2020 in PIL/35/2020	MRINMOY KHATANIAR AND ANR. Versus THE UNION OF INDIA AND 13 ORS	MR. D K DAS MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I.

	WITH I.A.(Civil)/1905/2020 in PIL/35/2020	MRINMOY KHATANIAR AND ANR. Versus THE UNION OF INDIA AND 14 ORS.	MRS. R S CHOUDHURY MR. T DAS	GA, ASSAM ASSTT.S.G.I. SC, FOREST SC, PCB
5	I.A.(Civil)/2341/2022 in PIL/29/2022	SMT. SABITRI SINGHA AND 33 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM SC, FOREST ASSTT.S.G.I.
	WITH PIL/29/2022	SMT. SABITRI SINGHA AND 33 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. U N CHATTRY MR. O LASKAR MRS. K SARMA	GA, ASSAM MR. S P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN SC, FOREST MR MRINMAY KHATANIAR, COMMISSIONER MR PRITAM MAHANTA, COMMISSIONER ASSTT.S.G.I.
6	I.A.(Civil)/2707/2022 in WA/247/2022	BISWANATH CHARIALI MUNICIPAL BOARD Versus KHANDAN KUMAR DAS AND 2 ORS	MR. P BORDOLOI	GA, ASSAM
	WITH WA/247/2022	BISWANATH CHARIALI MUNICIPAL BOARD Versus KHANDAN KUMAR DAS AND 2 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM MR. A K BARUAH (r-1) MR A DAS (r-1) MR T DAS (r-1)
7	I.A.(Civil)/3661/2023 in WA/12875/2023	EAJUL HOQUE Versus BADRUL ISLAM AND 10 ORS.	MR B SINHA MR. S SAIKIA	GA, ASSAM MR. D P BORAH(R-1) MR U GHOSH(R-1) SC, REVENUE SC, GMC SC, G M D A
	WITH WA/12875/2023 (Filing Number)	EAJUL HOQUE Versus BADRUL ISLAM AND 12 ORS. H	MR. S SAIKIA	
	WITH I.A.(Civil)/12877/2023 (Filing Number)	EAJUL HOQUE Versus BADRUL ISLAM AND 12 ORS. H	MR. S SAIKIA	
8	Review.Pet./157/2024 IN WA/320/2018 (D/O)	THE STATE OF ASSAM AND ORS Versus KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEF CO- ORDINATION COMMITTEE AND 19 ORS	MR. D SAIKIA MR. R BORPUJARI	SC, BTC
9	Review.Pet./158/2024 IN WA/233/2018 (D/O)	THE STATE OF ASSAM and 6 ORS Versus RELIEF FAMILIES WELFARE SERVICE SOCIETY and 2 ORS	MR. D SAIKIA MR. R BORPUJARI	
10	Review.Pet./198/2024 IN WA/193/2023 (D/O)	UTTAM KUMAR SAHA Versus THE STATE OF ASSAM AND 4 ORS	MR. A K PURKAYASTHA MR. B RAHMAN	GA, ASSAM SC, REVENUE SC, PWD
11	WA/325/2024	NUMALIGARH REFINERY LTD. AND 2 ORS. Versus IQUBAL SINGH AND ANR.	MR. D SAHU MR. R S MISHRA	MR. S C KEYAL, SC, GST
	WITH I.A.(Civil)/2880/2024 in WA/325/2024	NUMALIGARH REFINERY LTD. AND 2 ORS. Versus IQUBAL SINGH AND ANR.	MR. D SAHU MR. R S MISHRA	
12	I.A.(Civil)/79/2025 in WA/15073/2024	INDIAN OIL CORPORATION LTD Versus KAMALAKSHA DUTTA AND ANR	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	

	WITH WA/15073/2024 (Filing Number)	INDIAN OIL CORPORATION LTD Versus KAMALAKSHA DUTTA AND ANR	MR. A SARMA	
13	I.A.(Civil)/93/2025 in WA/15070/2024	INDIAN OIL CORPORATION LTD Versus KISHAN KR CHHETRY	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	
14	I.A.(Civil)/152/2025 IN WA/286/2023 (D/O) in Review.Pet./15319/2024	ON THE DEATH OF HEMANTA KUMAR MANDAL HIS LEGAL HEIRS AMAR CHAND MANDAL AND ORS Versus THE UNION OF INDIA AND 10 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	DY.S.G.I.
	WITH Review.Pet./15319/2024 (Filing Number)	ON THE DEATH OF HEMANTA KUMAR MANDAL HIS LEGAL HEIRS AMAR CHAND MANDAL AND ORS Versus THE UNION OF INDIA AND 10 ORS	MR P BHARDWAJ	
15	I.A.(Civil)/153/2025 in WA/15662/2024	BHARAT KALITA Versus THE STATE OF ASSAM AND3 ORS	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS A MAJUMDER MR S PAUL	GA, ASSAM SC, GHC
	WITH WA/15662/2024 (Filing Number)	BHARAT KALITA Versus THE STATE OF ASSAM AND3 ORS	MR. A BHATTACHARYA	
16	I.A.(Civil)/155/2025 in WA/634/2025	M/S BHAGAWAN MET PRIVATE LTD AND ANR Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 3 ORS	MR.O P BHATI MR.T C DAS MR. P SARMA	SC, APDCL
	WITH WA/634/2025 (Filing Number)	M/S BHAGAWAN MET PRIVATE LTD AND ANR Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 3 ORS F	MR. P SARMA	
17	I.A.(Civil)/157/2025 in WA/14559/2024	TEZPUR IDDGAH COMMITTEE Versus THE STATE OF ASSAM AND ORS	MS S S ZIA	GA, ASSAM SC, REVENUE
	WITH WA/14559/2024 (Filing Number)	TEZPUR IDDGAH COMMITTEE Versus THE STATE OF ASSAM AND 2 ORS	MS S S ZIA	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
18	WA/26/2025	DIBRU DANGARI RIVER PART 1 MEEN SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND ORS	MR. S BANIK MS F BEGUM	SC, CO OP
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		

19	PIL/27/2013	X X X Versus IN RE - THE STATE OF ASSAM and 125 ORS	SC, G.H.C	MR.N DUTTA MR. S C KEYAL MS. R HUSSAIN GA, ASSAM MR. R P SARMAH MS. M MALLIK MR.P SUNDI MS. T SOM MR. V RAJKHOWA MS Z ANJUM MS. U HAZARIKA MR. S A HUSSAIN MR D J HALOI MS J SAIKIA MR. S BARTHAKUR MR.R SINGHA ASSTT.S.G.I.
	WITH I.A.(Civil)/1934/2019 in PIL/27/2013	SANKAR DAS AND ANR Versus THE STATE OF ASSAM AND 184 ORS	MR. S BORTHAKUR MR. D GOGOI	SC, GHC SC, FOREST
	WITH I.A.(Civil)/2701/2019 in PIL/27/2013	SANKAR DAS AND ANR Versus THE STATE OF ASSAM AND 185 ORS	MR. D GOGOI	GA, ASSAM SC, FOREST
	WITH I.A.(Civil)/3871/2023 in PIL/27/2013	SUCHITRA ROY, Versus IN RE - THE STATE OF ASSAM AND 292 ORS	MR G RAHUL MR. D M NATH	GA, ASSAM SC, FOREST
	WITH I.A.(Civil)/2014/2024 in PIL/27/2013	RANJIT TERON AND 129 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS. T SOM MS. U HAZARIKA	GA, ASSAM
20	WP(C)/4842/2021	EUSUF NAGAR UNNAYAN SAMITTEE Versus THE ASSAM POWER DISTRIBUTION CO. LTD. (APDCL) AND 8 ORS.		GA, ASSAM MR. B J TALUKDAR MR. R K D CHOUDHURY SC, APDCL SC, REVENUE AND DISASTER MANAGEMENT DEPT ASSTT.S.G.I. SC, REVENUE SC, FOREST
21	PIL(Suo Moto)/4/2023	XXX Versus THE STATE OF ASSAM AND 4 ORS	SC, GHC	SC, GMC
22	PIL/53/2023	KHANINDRA KALITA AND 8 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. S RAHMAN MR. S HUSSAIN MRS S GOSWAMI	MR. A CHOUDHURY (r-8) GA, ASSAM MR P C GOSWAMI (r-8) MR S ISLAM (r-8) MR A K RAI(R-(R-9, 10) MS. N UPADHYAY (R-6) MS. N BORDOLOI, SC, REVENUE DEPTT. (R- 1&2) MR. P DAS (R-6) MR B YADAV R-9, 10) MS RICHA JHA (R-9, 10) SC, FOREST
23	PIL/1/2024 FIXED	FAZLUZZAMAN MAZUMDER Versus THE STATE OF ASSAM	MR. J LASKAR MR. FAZLUZZAMAN MAZUMDER PETITIONER IN PERSON	GA, ASSAM
24	PIL/48/2024 FIXED	REETAM SINGH Versus THE STATE OF ASSAM AND 3 ORS	MS. M DEV	GA, ASSAM

25	WA/193/2024 FIXED,	THE PRINCIPAL DIRECTOR OF INCOME TAX (INVESTIGATION) Versus PAWAN KUMAR GARG	MR. S C KEYAL MR. R K D CHOUDHURY (DY.S.G.I.)	DR. ASHOK SARAF, Sr. Advocate. MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
26	WA/294/2024	SAMIRAN CH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, AG MR. D GOGOI, SC, PHE DEPTT. SC, P H E SC, FINANCE DEPTT.
27	WA/342/2024	THE COMMISSIONER AND SECRETARY FOOD, CIVIL SUPPLIES Versus VIJAY KUMAR L AND 11 ORS	ADDL. SR. GA, ASSAM	MR. M DUTTA, ADVOCATE FOR CAVEATOR
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
28	PIL/17/2021	ARINDAM DEB AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR M GOSWAMI MR S BORTHAKUR MS. P BORAH	MR S DUTTA (R-4) MR. U K NAIR (R-9,10) GA, ASSAM MR. S P CHOUDHURY (r- 11) MR. A CHETRY (R-9,10) MR. M GOSWAMI MR R SINGHA MR. M P SARMA (R-9,10) MR. S DUTTA (R-4) MR A CHAKRABORTY (R- 9,10) MR K BISWAKARMA(r-11) MS S PATOWARY MS B DEVI (r-11)
29	WP(C)/5725/2022	M/S MCLEOD RUSSEL INDIA LIMITED Versus UNION OF INDIA AND 3 ORS	MS. N UPADHYAY MR. P DAS MR ANKIT KANODIA	SC, TAXATION SC, TAXATION MR. S C KEYAL (r-3) MR H GUPTA ASSTT.S.G.I.
30	PIL(Suo Moto)/3/2023	IN RE-FORESTS DIVISIONS OF ASSAM Versus THE STATE OF ASSAM AND ANR.	SC, GHC	MR. D GOGOI, SC, FOREST MR. R K D CHOUDHURY, DY. SOLICITOR GENERAL OF INDIA MS. R B BORA, SC, BTC MS. J GOGOI, SC, N.C.HILLS MS. L DEVI, CGC MR. C SHARMA, SC, DHAC AG, ASSAM MR. J CHUTIA, SC,KAAC
31	WP(C)/2450/2023	SAURAV DAS AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI A KHANDAKAR	GA, ASSAM SC, APSC SC, APDCL
32	WITH WP(C)/3203/2023	PARTHA PRATIM KALITA AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	GA, ASSAM SC, APSC SC, AEGCL
33	PIL/66/2024	RAJEEV BHATTACHARYYA AND ANR Versus UNION OF INDIA AND 13 ORS	MR D K DAS MR. M KHATANIAR MS. K M TALUKDAR	GA, ASSAM MRS. R DEVI DY.S.G.I. SC, FOREST

34	WITH PIL/62/2024	SUBRAT TALUKDAR Versus THE UNION OF INDIA AND 5 ORS	MR. V RAJKHOWA MS. E C VAIPHEI MR A.J.SARMA	GA, ASSAM MRS. R DEVI DY.S.G.I. SC, FOREST
35	WA/327/2024 FIXED	JYOTI DOLEY(PATIR) AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR B B NARZARY MR B BURAGOHAIN MR. P K GOGOI	GA, ASSAM MR. N N B CHOUDHURY(R-7,8,9) MS. K DEY(R-7,8,9) MR. D SUTRADHAR (R-7,8,9)
HEARING				
36	C.Ex.App./10/2019	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE Versus M/S. PAN PARAG INDIA LTD.,	MR. S C KEYAL MR. B SARMAH SC, CENTRAL EXCISE CUSTOMS	DR. A SARAF DR. A SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
37	C.Ex.App./15/2019	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX Versus DHARAMPAL SATYAPAL LTD.	MR. S C KEYAL	DR. A SARAF MR. Z ISLAM MR. P DAS MR. P BARUAH MR. N N DUTTA
38	WA/186/2019	M/S. SHREE SHYAM ISPAT Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
39	WA/145/2021	YATOP JERANG AND 6 ORS. Versus ASHOK GIRI MAHATO 98 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	GA, AP
40	WA/221/2024 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS N GAUTAM
	WITH I.A.(Civil)/2074/2024 in WA/221/2024	THE STATE OF ASSAM AND 2 ORS. Versus ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	
41	WITH WA/422/2024	THE STATE OF ASSAM Versus SHRI DIPANKAR KALITA	DIPANKAR NATH SR. GA ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C

=====

LEAVE NOTE OF ADVOCATES FOR 05/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
6)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
7)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
8)	MR. R P SINGH	29-01-2025	To	18-02-2025
9)	MR. J P SHARMA	30-01-2025	To	05-02-2025
10)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025

11)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
12)	MR S K AGARWAL	04-02-2025	To	11-02-2025
13)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
14)	DARAK ULLAH	04-02-2025	To	07-02-2025
15)	MR. A SATTAR	08-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,5th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6758/2024 B/O	ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	GA, ASSAM
2	WP(C)/78/2025 FIXED	KUSHAL SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR K KASHYAB	GA, ASSAM SC, EXCISE DEPTT.
3	WP(C)/116/2025 CAVT. NO.12032/024, FIXED	ERSHAD IBRAHIM ZAMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR. P K BORDOLOI	GA, ASSAM MR. P P BARUAH (R-6) MR. D GOSWAMI(R-6) MR G BHARADWAJ (FOR CAVEATOR) MR B DEORI (FOR CAVEATOR) SC, J M B
4	WP(C)/297/2025 FIXED	BISWAJIT DAS AND 29 ORS Versus THE ASSAM PHARMACY COUNCIL AND 5 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR M BARMAN MR D DAS MR B P SARMAH B SAHA S J KALITA	SC, HEALTH AND F W
5	WP(C)/400/2025 FIXED	SMTI AMBUJA SINGH Versus THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK	GA, ASSAM
6	WP(C)/430/2025	SALMAN HIND Versus THE STATE OF ASSAM AND 4 ORS	MR. S NATH	SC, WATER RESOURCE
7	WP(C)/433/2025	M/S GLOMAX INTERIOR Versus THE STATE OF ASSAM AND 6 ORS	MR. A BURAGOHAIN MR. M KHAN	SC, INDUSTRIES AND COMMERCE SC, FINANCE
8	WP(C)/438/2025	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. R K TALUKDAR MS TINLUNG	SC. WATER RESOURCE DEPTT.
9	WP(C)/440/2025	ARIF HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MD R ISLAM MS B A AHMED	GA, ASSAM

10	WP(C)/449/2025	DILIP HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MR. C AGARWAL	GA, ASSAM SC, AFDC
11	WP(C)/452/2025	M/S GLOMAX INTERIOR Versus THE STATE OF ASSAM AND 6 ORS	MR. A BURAGOHAIN MR. M KHAN	SC, INDUSTRIES AND COMMERCE SC, FINANCE
12	WP(C)/453/2025	REEJEET NUNISA Versus THE STATE OF ASSAM AND 4 ORS.	MR D KALITA MR. D THAOSEN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD SC, NCHAC
13	WP(C)/455/2025	M/S KRISHNA ENTERPRISE AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI MR. A KHANDAKAR	SC, A S C SC, AGRI. DEPARTMENT SC, FINANCE DEPTT.
14	WP(C)/460/2025	M/S MAA ENTERPRISE Versus THE MISSING AUTONOMOUS COUNCIL AND 3 ORS.	MR. B CHAKRAVARTY MR. R K PRADHAN MR. A K SAIKIA A SARMA	SC, MISING AUTONOMOUS COUNCIL SC, WPT AND BC
15	WP(C)/476/2025	M/S J.K. COMMERCIAL AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI MR. A KHANDAKAR	SC, A S C SC, AGRI. DEPARTMENT SC, FINANCE DEPTT.
16	WP(C)/529/2025	SURAJIT DEKA Versus UNION OF INDIA AND 6 ORS.	MR H MAZUMDER MR S J SAIKIA	DY.S.G.I. SC, PWD
17	WP(C)/530/2025	RINKU DAS Versus UNION OF INDIA AND 6 ORS.	MR H MAZUMDER MR S J SAIKIA	DY.S.G.I. SC, PWD
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
18	I.A.(Civil)/149/2025 in Cont.Cas(C)/531/2015	NIRMAL KUMAR AGARWALLA Versus RAJESH PRASAD, IAS AND OTHERS	D DAS	SC, IRRIGATION
	WITH Cont.Cas(C)/531/2015	NIRMAL KUMAR AGARWALLA Versus RAJESH PRASAD and ORS	MR.B GOGOI MS.D DAS	DR.B AHMED(R-2 & 6) MR.N HAQUE(R-2 & 6) MR.M HUSSAIN(R-2 & 6) MR P NAYAK MR.KHAYERUDDIN(R-2 & 6)
<u>ADMISSION</u>				
19	WP(C)/38/2018	ANAM UDDIN LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K M HALOI MR. A K DEKA MR. R SARKAR MS. R BARMAN	GA, ASSAM
20	WP(C)/4976/2022	M/S CACHAR ALLOYS Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL
21	WP(C)/5982/2022	PRADIP RAJBANGSHI Versus THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM MR. S DUTTA, SC, REVENUE & FINANCE DEPTT. (R-7 & 8) SC, WATER RESOURCE
22	WP(C)/8250/2022	DIPAK BORAH AND 3 ORS., Versus ASSAM PHARMACY COUNCIL AND 5 ORS.	MR R SINGHA MS S PATOWARY	SC, HEALTH
	WITH WP(C)/5330/2023	DIPAK BORAH AND 3 ORS Versus THE ASSAM PHARMACY COUNCIL AND 5 ORS	MR R SINGHA MS S PATOWARY	SC, HEALTH

24	WP(C)/2002/2023	ANUP TRADE AND TRANSPORT (P) LTD Versus UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. P K ROY (r-2 TO 6) MR. S K CHAKRABORTY (r-2 TO 6) MRS. A CHAKRABORTY (r-2 TO 6) MS. M DUTTA (r-2 TO 6) DY.S.G.I. SC, F C I
25	WP(C)/2220/2023	RISHI GUPTA Versus THE STATE OF ASSAM AND 12 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	GA, ASSAM SC, AG MR. S K MEDHI (r-11) SC, FINANCE SC, PWD
26	WP(C)/3903/2023	M/S KHAN BROTHERS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MR H MAZUMDER MISS. J GOGOI	MR. S CHAMARIA SC, AGRI. DEPARTMENT SC, FINANCE SC. ASSAM SEED CORPN.
	WITH			
27	WP(C)/3882/2023	M/S R AND D ASSOCIATES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC. AGRICULTURE SC. ASSAM SEED CORPN. SC, FINANCE
28	WP(C)/3999/2023	GAUTAM DUTTA AND 11 ORS Versus THE ASSAM PHARMACY COUNCIL AND 5 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	SC, HEALTH AND F W
29	WP(C)/4093/2023	M/S RANEL ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS. A VERMA MS. SUDAKSHINA K. MR BHARGAV DAS MR ARINDAM BARUAH	GA, ASSAM SC, AAU SC, AGRI. DEPARTMENT
30	WP(C)/4621/2023 FIXED	ABI CHANDRA SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	SC, HEALTH
	WITH			
31	WP(C)/4623/2023	SHYAMAL CHANDRA PANDIT Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	SC, HEALTH
32	WP(C)/5961/2023	NORTH EAST ENVIRO TECH PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
33	WP(C)/5972/2023	M/S SKY ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN MS. P DAS MS. R HUSSAIN	SC, BTC SC, WPT AND BC SC, FINANCE
	WITH			
34	WP(C)/6223/2023	M/S NARZARY ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	MS. P DAS	SC, BTC SC, WPT AND BC SC, FINANCE
35	WP(C)/6246/2023	NORTH EAST ENVIRO TECH PVT LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
36	WP(C)/7345/2023 FIXED	M/S TINSUKIA DEVELOPMENT CORPORATION Versus THE STATE OF ASSAM AND 2 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. S S ROY (R-2 & R-3)
37	WP(C)/7486/2023 FIXED	PANKAJ CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM MRS P BARUA(R-2 TO 5) MR. P K SARMA (r-2,3,4,5) MR. M MORE (r-2,3,4,5) MR M KALITA (R-2 TO 5) MS N BEDI(R-2 TO 5) MR. A BORPUZARI (r-2,3,4,5)

38	WP(C)/901/2024 FIXED	ABDUL BACHIT Versus THE GOVT OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, PWD SC, NRHM SC, HEALTH SC, FINANCE
39	WP(C)/2469/2024 B/O	SILCOORIE TEA ESTATE Versus THE UNION OF INDIA AND 3 ORS	MS N SAIKIA MR A SAIKIA R BARMAN	MR. K GOGOI (CGC) DY.S.G.I. SC, INDUSTRIES AND COMMERCE
40	WP(C)/3301/2024 B/O	DWIMU BORO Versus BHARAT PETROLEUM CORPORATION LIMITED AND 2 ORS	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	MR. S S ROY(R-1,2) MR. S BORTHAKUR(R-1,2)
41	WP(C)/3345/2024 AT 2:00 P.M., FIXED	RAJU ALI Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS	MS M HAZARIKA MS. S NEWAR	MR. A GANGULY(R-5) MR. M K DAS (R-1 to 4) MR. A DUTTA(R-5) MR. A DHANUKA(R-5)
	WITH I.A.(Civil)/2506/2024 in WP(C)/3345/2024	M/S ASSAM DRILLING FIELDS AND EQUIPMENT SERVICES, Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS	MR. A GANGULY MR. A DHANUKA(R-5)	MS M HAZARIKA MS. S NEWAR
42	WITH WP(C)/5338/2024	RAJU ALI Versus THE CHAIRMAN AND MANAGING DIRECTOR ONGC AND 3 ORS	MS M HAZARIKA MS. S NEWAR	
	WITH I.A.(Civil)/3936/2024 in WP(C)/5338/2024	THE CHAIRMAN AND MANAGING DIRECTOR ONGC AND 3 ORS Versus RAJU ALI	MR. M K DAS	MS M HAZARIKA
43	WITH WP(C)/5382/2024	ROHIT PRASAD KAKOTI AND ANR Versus THE CHAIRMAN AND MANAGING DIRECTOR OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS	MR. A GANGULY MR. A DHANUKA	
44	WP(C)/3411/2024 B/O	BICRAMPORE TEA ESTATE Versus THE UNION OF INDIA AND 3 ORS	MS N SAIKIA R BARMAN	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
45	WP(C)/3931/2024 FIXED	CHANDAN DEB Versus THE STATE OF ASSAM AND 5 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	GA, ASSAM MR. A K DUTTA(R-6) DY.S.G.I. SC, BTC SC, REVENUE
	WITH I.A.(Civil)/134/2025 in WP(C)/3931/2024	Chandan Deb Versus THE STATE OF ASSAM AND ORS	MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC CHAR DEVELOPMENT DEPTT GA, ASSAM GA, ASSAM MR. A K DUTTA(R-6) MS. G BORA (R-1) MS. M D BORAH DY.S.G.I. SC, REVENUE
46	WP(C)/5511/2024 FIXED	MOKTAR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
47	WP(C)/5886/2024 FIXED	TASIBUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, IRRIGATION SC, FINANCE DEPTT.

48	WP(C)/6008/2024 FIXED	DEEP KUMAR BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR M A ISLAM MR J I MONDAL	GA, ASSAM MR. A K BHUYAN (R-2) MS. B BHUYAN(R-2) MS. N CHOUDHURY(R-2) MR. A KHOUND(R-2) MS B BORA(R-2) MR A TALUKDAR(R-2) MR J DAS(R-2) SC, PWD
49	WP(C)/6077/2024 FIXED	ILA GHOSH Versus THE STATE OF ASSAM AND 4 ORS	MS B GOGOI MR J K Bhuyan MS. P GHOSH	GA, ASSAM SC, FINANCE
50	WP(C)/6158/2024 FIXED	MR. RIPONJYOTI SARMAH @ RIPON SARMAH Versus THE UNION OF INDIA AND ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA	MRS. R DEVI MRS. R DEVI DY.S.G.I.
	WITH I.A.(Civil)/109/2025 in WP(C)/6158/2024	MR. RIPONJYOTI SARMAH @ RIPON SARMAH Versus THE UNION OF INDIA AND ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA	MRS. R DEVI DY.S.G.I.
ORDERS				
51	Cont.Cas(C)/377/2023	AJJUR RAHMAN Versus KRISHNA KANTA SAHARI , ACS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
52	Cont.Cas(C)(Suo Moto)/2/2024	XXXX Versus IN RE- ROHINI KUMAR DAS	MR. T J MAHANTA (SC, GHC) MR G BAISHYA	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi
53	Cont.Cas(C)/52/2024 B/O	M/S RT HARDWARE AND SUPPLIERS AND ANR Versus JAY SHIVANI and ANR.	MR M J QUADIR MR M J QUADIR MS S AHMED MS S AHMED MR. A K HANNAN MR. A K HANNAN	MR. K KONWAR MR S DUTTA MR U.SARMAH
54	Cont.Cas(C)/502/2024	JITEN KALITA Versus CHANDAN SARMA	MR. N J GOGOI M.A. BEGUM	
55	Cont.Cas(C)/672/2024 B/O	PRADIP KUMAR DAS Versus CHANDAN SHARMA AND 4 ORS.	MR K JAIN S A BAKHTIAR	
56	Cont.Cas(C)/673/2024 B/O	PRADIP KUMAR DAS Versus CHANDAN SHARMA AND 3 ORS.	MR K JAIN S A BAKHTIAR	
57	WP(C)/6992/2024 CAVT. NO.12172/024, FIXED	JITU DUTTA AND 7 ORS Versus THE UNION OF INDIA AND 9 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	MR B CHOUDHURY (FOR CAVEATOR) DY.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
6)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
7)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
8)	MR. R P SINGH	29-01-2025	To	18-02-2025
9)	MR. J P SHARMA	30-01-2025	To	05-02-2025
10)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
11)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
12)	MR S K AGARWAL	04-02-2025	To	11-02-2025

13)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
14)	DARAK ULLAH	04-02-2025	To	07-02-2025
15)	MR. A SATTAR	08-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,5th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/196/2024 FIXED	SALMA BEGUM BARBHUIYA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA MR N SARMA	GA, ASSAM SC, SEC. EDU.
2	WP(C)/3529/2024 FIXED	SONASWARI RAMCHIARY Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC SC, FINANCE
3	WP(C)/4547/2024 FIXED	PRAGYA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. M SAIKIA	SC, SEC. EDU.
4	WP(C)/204/2025 B/O	LIEM KHO THANG LHOUEM Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	SC, ELEM. EDU SC, AG SC, FINANCE DEPTT.
5	WP(C)/366/2025	MD. SHAK ABDULLAH AND 333 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU SC, FINANCE
6	WP(C)/425/2025	ATAUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K PURKAYASTHA MR. B RAHMAN	GA, ASSAM SC, SEC. EDU.
7	WP(C)/428/2025	ARCHANA DEB Versus THE STATE OF ASSAM AND 6 ORS	MR. R BORA MS R MEDHI	GA, ASSAM SC, EDU SC, N C HILLS SC, FINANCE
8	WP(C)/446/2025	SHUEL AHMED LASKAR AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM
9	WP(C)/447/2025	PARBIN SULTANA MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	SC, ELEM. EDU GA, ASSAM
ADMISSION				
10	WP(C)/5042/2018 FIXED	ARUN CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR. S P CHOUDHURY MR H BEZBARUA MR. U SARMA MS. P BARMAN	SC, ELEM. EDU MS B DEVI MR. S. J. SARKAR

	WITH I.A.(Civil)/214/2019 in WP(C)/5042/2018	ARUN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS P BARMAN	SC, ELEM. EDU
11	WP(C)/4278/2021 FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. A C BURAGOHAIN MR. K A MAZUMDER MR. H. BURAGOHAIN MR E AHMED MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, A S T U SC, HEALTH AND F W (R NO.3) ASSTT.S.G.I.
12	WITH WP(C)/194/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
13	WITH WP(C)/1998/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
14	WITH WP(C)/1012/2022	HAMA-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, HEALTH
15	WITH WP(C)/5287/2023	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCE Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR A HAI M. ROBBANI	MRS. A GAYAN DY.S.G.I. SC, HEALTH
16	WP(C)/4748/2021 FIXED	ASSAM HIGH SCHOOL TEACHERS ASSOCIATION, AND ANR Versus THE STATE OF ASSAM , AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. T N SRINIVASAN	SC, AG SC, SEC. EDU. SC, FINANCE DEPTT.
17	WP(C)/7105/2021 FIXED	MD. FAJAL UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM M R Sharma	MR. M K CHOUDHURY (r-7) MR. A BARKATAKI (r-7) MR P BHARDWAJ MR. M SARMA (r-7) MS. ANASUYA C SC, SEC. EDU.
18	WP(C)/7293/2021 FIXED	BASANTI MAZUMDAR Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	SC, ELEM. EDU GA, ASSAM SC, AG MS. D D BARMAN SC, FINANCE SC, KARBI ANGLONG
19	WP(C)/6080/2022 FIXED	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 8 ORS.	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. M K CHOUDHURY (r-7) MR. A BARKATAKI (r-7) MR P BHARDWAJ (r-5,6) SC, G U SC, U G C
20	WP(C)/839/2023 FIXED	PANKAJ ISLARY Versus THE STATE OF ASSAM AND 5 OTHRS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC
21	WP(C)/1119/2023 FIXED	BHARAT CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. A TALUKDAR	MR. S R BORUAH (R-5) SC, SEC. EDU. SC, FINANCE DEPTT.

22	WP(C)/1796/2023 B/O	JANARDAN SARMAH @ JANARDAN SARMA AND 49 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. M KALITA MR. P THAKURIA MR. J HATIMURIA MS. D KHAKHALARY	SC, ELEM. EDU MR. R DHAR (R-13) MR P NAYAK (R-14) SC, BTC SC, WPT AND BC SC, FINANCE (R-14) MS. H BARUAH (R-14)
23	WP(C)/1893/2023 FIXED	PURABI BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR H RAHMAN MS P AGARWAL MR I HASIEB MR. B J DAS	SC, HIGHER EDU MR. R MAZUMDAR (r-3,4) MR H BEZBARUA (r-3,4) MR. R DEKA (r-3,4) SC, EDU
24	WP(C)/2882/2023 FIXED	BINOD CH BORA Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MRS. M DEKA	SC, ELEM. EDU SC, SCERT, MR. S. BORA (R-2, R-5) GA, ASSAM SC, FINANCE
25	WP(C)/3920/2023 FIXED	DIPAK KUMAR BHAGAT Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU MR. FIRUZ KHAN (R5) MR. ABHIJIT MENA (R5) SC, BTC
	WITH I.A.(Civil)/605/2024 in WP(C)/3920/2023	PROBIN NARAYAN DEB Versus THE STATE OF ASSAM AND 4 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY Q. KIBA	SC, ELEM. EDU MR S H MAHMUD MR S ISLAM MR S AFRIDI SC, BTC
26	WP(C)/4355/2023 FIXED	BHARAT CHANDRA TALUKDAR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 9 ORS.	MR. U K NAIR MR. T DEURI MR. M MAHANTA MR. S CHOWDHURY MR. M P SARMA MS A DAS MS. L WANGSA	MR. S K GOSWAMI (10) MR. I ALAM MR. N J KHATANIANR MR N SARMA (10) MR H BARUAH MR. B K GOSWAMI (10) SC, N C T E SC, BTC SC, EDU SC, G U
	WITH WP(C)/639/2024	ANUPAMA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR. S K GOSWAMI MR N SARMA MR. B K GOSWAMI	MR. T DEURI(R-9) MR. M MAHANTA (R-9) MR. R PHUKAN (r-1) MR. P TALUKDAR (r-1) MR. R MAHANTA MR. S CHOWDHURY (r-9) SC, N C T E MR. LENTSO (r-9) MS A DAS(R-9) MS. L WANGSA(R-9) SC, SEC. EDU. SC, BTC SC, G U
	WITH WP(C)/6381/2024	TULASHI RABHA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. T DEURI (R-8) MR. M MAHANTA(R-8) MS A DAS(R-8) MS. L WANGSA(R-8) SC, SEC. EDU. SC, BTC SC, G U
29	WP(C)/4449/2023 FIXED	ABHIJIT BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. N BORAH (r-4) MR M.J. BHARALI (r-4) SC, SEC. EDU.
	WITH I.A.(Civil)/2972/2023 in WP(C)/4449/2023	ANJANA BORAH Versus ABHIJIT BORA AND 3 ORS.	MR. N BORUAH MR M.J. BHARALI	MR. A K DUTTA SC, SEC. EDU.
	WITH I.A.(Civil)/3052/2023 in WP(C)/4449/2023	ABHIJIT BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. N BORAH (r-4) SC, SEC. EDU.

30	WITH WP(C)/2486/2024	ABHIJIT BORA Versus THE STATE OF ASSAM AND 2 ORS (H)	MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
31	WP(C)/4467/2023 B/O	NIYAJ UDDIN AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY	SC, ELEM. EDU MR. K MIRA (R-4,5)
32	WP(C)/6738/2023 FIXED	DR. HEMANTA SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR. J C GOGOI MR. S ALI MR B ISLAM	SC, HIGHER EDU MR. S K SINGHA (r-3, 4) MS. M GOGOI (r-3, 4)
33	WP(C)/7594/2023 FIXED	SURIYA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR G R A MOTTAQUEE	SC, SEBA
34	WP(C)/598/2024	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S Muktar (R-8) MRS R DEKA (R-7) MR. A CHAMUAH (SC, UGC) SC, BTC SC, BODOLAND UNIVERSITY
	WITH I.A.(Civil)/1743/2024 in WP(C)/598/2024	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 9 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S Muktar (R-8) SC, BTC SC, U G C
35	WITH WP(C)/3543/2023	DR. PRATIVA PATOWARY Versus THE STATE OF ASSAM AND 6 ORS	MR S Muktar	SC, HIGHER EDU GA, ASSAM MRS R DEKA (r-6) MR S M BARUAH (r-7) MR. D THAOSEN (r-6) MR. H R DAS (r-7) SC, BTC
36	WP(C)/1614/2024 FIXED	A MANIHAR SINGHA AND 25 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S HOQUE MR. M DEKA MS. E SIDDIQUI	SC, ELEM. EDU SC, FINANCE
37	WITH WP(C)/2169/2024	MOKBUL HUSSAIN LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MD S HOQUE	SC, ELEM. EDU SC, FINANCE DEPTT.
38	WP(C)/1983/2024 FIXED	AMANDEEP SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR D K DEY MS T DEBNATH	SC, HIGHER EDU MR S Muktar(R-3) MR. S RAHMAN(R-3)
39	WP(C)/2724/2024 FIXED, WITH WP(C)/6595/2023(D/O), WP(C)/1492/2024 (D/O), CONT. CAS(C)/206/2024(D/O)	SUPARNA ROY Versus THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
40	WP(C)/2779/2024 FIXED	HIRANYA KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	SC, HIGHER EDU MR. D P CHALIHA (r-7) MR. U P CHALIHA (r-7) DR P AGARWAL(R-6) MS M ROY (r-7) SC, FINANCE SC, U G C
41	WP(C)/2945/2024 FIXED	DR. JAYASHREE SARMAH Versus THE STATE OF ASSAM AND 9 ORS	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	SC, HIGHER EDU MR. D P CHALIHA (r-6) MR. U P CHALIHA (r-6) DR P AGARWAL (SC, UGC) MS M ROY (r-6) SC, U G C SC, FINANCE
42	WP(C)/4645/2024 FIXED	PHULATON GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.

43	WP(C)/4888/2024 FIXED	NIRAN GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
44	WP(C)/5392/2024 FIXED	DR. MASER DEWAN Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI DR. R HOQUE MR. MUSTAFA HUSSAIN	SC, HIGHER EDU
ORDERS				
45	Cont.Cas(C)/404/2017 B/O	JERINA AHMED Versus SANJIB KUMAR BHUYAN AND ANR.	MR.R ALI MS.F Y HUSSAIN MS.R PEGU	MR B KAUSHIK (R-2) MS. N BORDOLOI (r-2) MR.D SAIKIA(Sr.Adv.) MR.A DEKA
46	Cont.Cas(C)/571/2017 FIXED	BABITA SENAPATI Versus PREETOM SAIKIA and 3 ORS	MR. U J SAIKIA MR. A GOHAIN	MR. D SAIKIA MS. N PHUKAN MR. A DEKA
47	Cont.Cas(C)/13/2018 FIXED	SMT. RUPALI DUTTA Versus PRITAM SAIKIA	MR. P J SAIKIA MR. P BORDOLOI	MR. A DEKA D SAIKIA, SR.ADV. MR. K K DUTTA MRS. R BORAH
48	Cont.Cas(C)/36/2018 FIXED	BHABEN GOHAIN Versus PRITAM SAIKIA	MR. P J SAIKIA	MR. T CHISTIE D SAIKIA, SR.ADV. MR. M R LASKAR MR. N SARMA MR G SARMA
49	Cont.Cas(C)/395/2019 FIXED	ABDUL HAMID Versus SANJIB BHUYAN AND 2 ORS	MR. MD S HOQUE MR. M DEKA	
50	WP(C)/1370/2019 FIXED	PRANAB ROUTH Versus THE STATE OF ASSAM AND 8 ORS.	MS N NATH MR. M DUTTA	SC, ELEM. EDU SC, FINANCE DEPTT.
51	WP(C)/7006/2022	SOUTH POINT SCHOOL AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MR. S. J. SARKAR	SC, ELEM. EDU MR. B SHARMA (R-4) SC, SEC. EDU.
52	WP(C)/4460/2023 FIXED	MD. SHAMINUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, SEC. EDU.
53	Review.Pet./215/2024 IN WP(C) 7381/23 (D/O), FIXED	THE STATE OF ASSAM AND 2 ORS Versus M/S ARUN TRAVELS	MR. B GOGOI MR. D UPAMANYA MS. I DAS	GA, ASSAM SC, FINANCE
54	Cont.Cas(C)/240/2024 FIXED	ABDUL MAZID PRODHANI Versus SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	MR. D SAIKIA MR S M T CHISTIE MS K DAS
55	Cont.Cas(C)/371/2024 FIXED	BIREN SAIKIA Versus MAMATA HOJAI	MR D DEKA MR. A Z AHMED MR N J KUMAR	
56	Cont.Cas(C)/427/2024 FIXED	HARKHALI YADAV Versus NARAYAN KONWAR AND ANR	MR J ABEDIN MR N SARMA	MR. D SAIKIA (R-2) MR S M T CHISTIE(R-2) MR. U SARMA(R-2)
57	I.A.(Civil)/3800/2024 in WP(C)/2316/2024	DR. NISHA TOTEJA Versus UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. S P SHARMA MS U SHARMA K AHMED	DY.S.G.I.
	WITH WP(C)/2316/2024	DR. NISHA TOTEJA Versus UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. S P SHARMA MS U SHARMA K AHMED K AHMED	MR. R B PHOOKAN R SARMAH MR H GUPTA MR. S K SAIKIA(R-5) MS M KAKOTY MR K J HAZARIKA MR D.S. BHATTACHARYA (R-5) DY.S.G.I.

HEARING

=====

LEAVE NOTE OF ADVOCATES FOR 05/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
6)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
7)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
8)	MR. R P SINGH	29-01-2025	To	18-02-2025
9)	MR. J P SHARMA	30-01-2025	To	05-02-2025
10)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
11)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
12)	MR S K AGARWAL	04-02-2025	To	11-02-2025
13)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
14)	DARAK ULLAH	04-02-2025	To	07-02-2025
15)	MR. A SATTAR	08-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,5th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)(Suo Moto)/1/2024	IN RE - X Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA (SC, GHC)	
2	WP(C)/4551/2024 B/O	ABDUL AZIZ@ A AZIZ Versus THE UNION OF INDIA AND 4 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM DY.S.G.I. SC, ECI
3	WP(C)/6111/2024 B/O	NAYEB ALI Versus THE UNION OF INDIA AND 5 ORS	K U AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/6943/2024 B/O	ANOWARA BEGUM Versus UNION OF INDIA AND 5 ORS.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/421/2025	JAYEDA BEGUM @ JAYEDA BEGUM MAZUMDER Versus THE UNION OF INDIA AND 8 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/422/2025	MAHARJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/423/2025	MALEKA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MD. S ALOM MR. M S ALAM MR. S I TALUKDAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/429/2025	MAZEDA BEGUM @ MAZIDA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED A. K. KANU S W HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/431/2025	ALEKJAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. R ALI MR H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

10	WP(C)/435/2025	MUSST. KADBHANU BIBI @ HAJBHANU BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. M HOQUE MD A ALI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/462/2025	MAYMONA KHATUN @ MOIMONA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
12	WP(C)/465/2025	KHUDEJA BEGUM @ KHUDEJA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MR I CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/468/2025	ADARJAN BEGAM @ ADARJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MR. F A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/482/2025	JOHUR UDDIN @ MD JOHIRUL ISLAM @ JAHUR UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. H A TALUKDAR MS. P S LASKAR	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/486/2025	BASER SIKDAR @ BASER MIYA Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/492/2025	MAHAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/511/2025	JAMENA KHATUN @ JARINA KHATUN @ JAMILA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/512/2025	TARA BHANU Versus THE UNION OF INDIA AND 5 ORS.	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
19	WP(C)/519/2025	MUSSTT ABIRAN BIBI @ ABIRAN KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR S HOQUE MR M HOQUE MR. M DEKA MS J BEGUM MS B A AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

ADMISSION

20	WP(C)/148/2021	GAURANGA SHIL Versus THE UNION OF INDIA AND 5 ORS	MR. S BISWAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/648/2021 WITH LCR	SURZYA BHANU @ SURIYA BHANU Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/1042/2021	NURJAN BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR M H AHMED	ASSTT.S.G.I.
23	WP(C)/1208/2021 WITH LCR	JAIGAN NESSA @ JAYGAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
24	WP(C)/2467/2022 WITH LCR	JAHAR ALI @ JOHOR ALI Versus THE UNION OF INDIA AND 6 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

25	WP(C)/3634/2022 WITH LCR-TWO FILES	MANER ALI @ MANSER ALI @ MUNURUDDIN SHEIKH Versus THE UNION OF INDIA AND 5 ORS	GA, ASSAM MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/7941/2022 WITH LCR	RASHIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR J HUSSAIN MR. L HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
27	WP(C)/7974/2022 WITH LCR	ANOWAR HUSSAIN @ MD. ANOWAR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M KHAN MR A K DAS J. AKTAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
28	WP(C)/7996/2022 WITH LCR	JOYGUN BEGUM @ JAYGAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. H ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	WP(C)/8031/2022 WITH LCR	GOBINDA SAHA @ CHANDRAHAS SAHA Versus THE UNION OF INDIA AND 5 ORS	MR. B C DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
30	WP(C)/8171/2022 WITH LCR	KIMOTARA BAISHNAB@KIRANMOYEE BAISHNAB@KIMOMAYEE BAISHNAB Versus THE UNION OF INDIA AND 5 ORS	MR. A M S MAZUMDER	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
31	WP(C)/6623/2024	SABIRAN NESSA Versus THE UNION OF INDIA AND 6 ORS	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/6736/2024 FIXED, WITH LCR	SUFIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
33	WP(C)/6986/2024 FIXED, WITH LCR	BALO RAM DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
34	WP(C)/6987/2024 FIXED	CHAND MIYA @ CHAN MIAY @ SAN MIYA Versus THE UNION OF INDIA AND 6 ORS.	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
35	WP(C)/6988/2024 FIXED, WITH LCR	FATEMA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
36	WP(C)/7012/2024 FIXED	JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MR. F A AHMED A. KHANAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
37	WP(C)/7028/2024 FIXED, WITH LCR	ANU MIYA Versus THE UNION OF INDIA AND 6 ORS	MR. A T SARKAR MR H AHMED AMINUR RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

38	WP(C)/7056/2024 FIXED, WITH LCR	MANMOHAN DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS MS R DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
39	WP(C)/3/2025 FIXED, WITH LCR	HALIMA SEKH @ HALIMA BEGUM Versus THE UNION OF INDIA AND 4 ORS	MR L KALITA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
40	I.A.(Civil)/56/2025 FIXED, WITH LCR in WP(C)/89/2025	KUTUB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR. J ABBAS MS. B LASKAR I HOQUE A S CHOUDHURY MS. H G DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/89/2025	KUTUB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR. J ABBAS MS. B LASKAR I HOQUE A S CHOUDHURY MS. H G DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ORDERS				
41	W.P.(CrI.)/19/2023 FIXED	MOHAMMAD ANUWAR Versus STATE OF ASSAM AND OTHERS	MS K LOYA MS. S NEWAR MR D KHAN	GA, ASSAM MR. R K D CHOUDHURY MRS. A GAYAN DY.S.G.I.
42	W.P.(CrI.)/9/2024 FIXED	RUPA BORAH Versus THE STATE OF ASSAM 9 ORS	MS. T SOM MR. P TELI	GA, ASSAM
	WITH I.A.(Civil)/175/2025 in W.P.(CrI.)/9/2024	RUPA BORAH Versus KUNAL GOUTAM AND ORS	MR. P TELI	GA, ASSAM
43	I.A.(Civil)/3539/2024 WITH LCR in WP(C)/6023/2024	JYEDA KHATOON @ JAYEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED A. K. KANU S W HUSSAIN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH WP(C)/6023/2024	JYEDA KHATOON @ JAYEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED A. K. KANU S W HUSSAIN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
44	I.A.(Civil)/3559/2024 WITH LCR in WP(C)/875/2017 WITH WP(C)/875/2017	NUR ISLAM Versus THE UNION OF INDIA and ORS.	MR.A GANGULY MR T CHHETRI	GA, ASSAM DY.S.G.I.
		NUR ISLAM Versus THE UNION OF INDIA and 4 ORS.	MR.S BORA MR.A GANGULY MR.A BORA	GA, ASSAM ASSTT.S.G.I.
45	I.A.(Civil)/3867/2024 WITH LCR - TWO FILES in WP(C)/1117/2019 WITH WP(C)/1117/2019	RITA NATH Versus UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	SC, NRC DY.S.G.I. SC, ECI SC, F.T
		RAM DEBNATH ALIAS RAM CHANDRA DEBNATH Versus UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
6)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
7)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
8)	MR. R P SINGH	29-01-2025	To	18-02-2025
9)	MR. J P SHARMA	30-01-2025	To	05-02-2025
10)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
11)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
12)	MR S K AGARWAL	04-02-2025	To	11-02-2025
13)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
14)	DARAK ULLAH	04-02-2025	To	07-02-2025
15)	MR. A SATTAR	08-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,5th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/581/2024 FIXED	SRI PRADYUT BARUA AND ANR Versus MR GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA MR. JAYANTA ROY	MS G HAZARIKA
2	WP(C)/4249/2024 FIXED	SUREN CHANDRA PATIR Versus THE UNION OF INDIA AND 2 ORS	MR. B K SEN MR A HUSSAIN N HASAN P SINGH	MR. C K S BARUAH(CGC) DY.S.G.I.
3	WP(C)/5720/2024 FIXED	MALEKA KHATUN @ KATEKA KHATUN AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, REVENUE
4	WP(C)/6671/2024	SRI RAJIB SHARMA Versus THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
5	WP(C)/6765/2024 FIXED	SUNIL DAS AND 11 ORS. Versus STATE OF ASSAM AND 11 ORS.	MR. M DUTTA MR K M BORA	GA, ASSAM SC, REVENUE
6	WP(C)/6769/2024 FIXED	M/S SIMPLEX INFRASTRUCTURES LTD Versus UNION OF INDIA AND 4 ORS	DR. P AGARWAL MR. B J DAS MS. Z R MAJUMDAR P W A MAJUMDAR	SC, GST MR. S C KEYAL SC, FINANCE AND TAXATION DY.S.G.I.
7	WP(C)/6783/2024 FIXED	TAJ UDDIN LASKAR AND 7 ORS. Versus THE UNION OF INDIA AND 17 ORS.	MR H AHMED MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, PWD SC, REVENUE
8	WP(C)/6948/2024 FIXED	KHANINDRA NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, REVENUE

9	WP(C)/6960/2024 FIXED	PRATIMA NATH AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR. A W MONDAL	GA, ASSAM SC, REVENUE
10	WP(C)/6980/2024 FIXED	SUSHIL DAS @ SUSHIL KUMAR NAMA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, REVENUE
11	WP(C)/6983/2024	MS DNA AGROTECH PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
12	WP(C)/7008/2024 FIXED	ISLAM UDDIN BARBHUIYA Versus ASSAM INFORMATION COMMISSION AND 5 ORS.	MR. A M S MAZUMDER	SC, P AND R.D. GA, ASSAM MR D DEKA
13	WP(C)/15/2025 FIXED	SRI BITU PAUL Versus THE STATE OF ASSAM AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
14	WP(C)/32/2025 B/O	AZIAL HOQUE Versus THE STATE OF ASSAM AND 3 ORS.	MR A SARANIA	SC, P AND R.D. GA, ASSAM
15	WP(C)/164/2025 FIXED	UCO BANK AND ANR Versus STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM MR. R DUBEY(R-4) MS. A B KAYASTHA(R-4) MR. A N I HUSSAIN (R-4) MS N B KAYASTHA(R-4)
16	WP(C)/202/2025 FIXED	MUNSER ALI Versus THE UNION OF INDIA AND 4 ORS	MR. M U MONDAL J ISLAM MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM MR. B CHAKRAVARTY(C.G.C) DY.S.G.I. SC, REVENUE
17	WP(C)/279/2025 FIXED	NURUL ISLAM BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R TALUKDAR	SC, P AND R.D. GA, ASSAM
18	WP(C)/295/2025 FIXED	OJA TRADE AND INDUSTRIES Versus RESERVE BANK OF INDIA (RBI) AND 2 ORS	MR SISHIR DUTTA MR. B SHARMA MR. H DAS	SC, FEDERAL BANK LTD. (R3) MR. A GANGULY(R-2) MR. A DHANUKA (R-2)
19	WP(C)/404/2025 FIXED	SIDDIQUE ABDUL RAHIM Versus THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR. A WAHAB	GA, ASSAM SC, APDCL SC, AEGCL
20	WP(C)/420/2025	KHATANGPANI TEA ESTATE AND ANR. Versus OIL INDIA LIMITED AND 4 ORS.	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	GA, ASSAM SC, OIL
21	WP(C)/424/2025	DEBU KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, REVENUE
22	WP(C)/427/2025	MOMIRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	GA, ASSAM
23	WP(C)/443/2025 CAVT. NO.008420/25,N FIXED	KASHIM ALI @ KASHEM ALI AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM MR. C CHAKRAVARTY (R-8) MR. C CHAKRAVARTY (R-8) MR B P SARMAH MR B P SARMAH B SAHA (R-8) MR. JAYANTA ROY (R-8) S J KALITA (R-8) FOR CAVEATOR SC, REVENUE

24	WP(C)/444/2025 CAVT. NO.003820/25,N	BHARAT SAIKIA AND 9 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. R BARUAH MR. N M DUTTA	MR D KALITA GA, ASSAM MR. H R DAS DY.S.G.I. SC, FOREST FOR CAVEATOR SC, PCB
25	WP(C)/445/2025	BARNALI BHUYAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. D A KAIYUM MR. N UDDIN MR. M S MONDAL MR. S K CHETRY	GA, ASSAM
26	WP(C)/450/2025	ATUL GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR B BURAGOHAİN MR. P K GOGOI	GA, ASSAM SC, PWD SC, REVENUE
27	WP(C)/454/2025 FIXED	GOLDSTONE CEMENTS LIMITED Versus THE STATE OF ASSAM AND ANR	MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, GMC SC, GDD
28	WP(C)/466/2025	SIRAJUL ISLAM Versus THE STATE OF ASSAM	MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	GA, ASSAM SC, REVENUE
29	WP(C)/467/2025	SONESH HOJAI AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A I KATHAR MR. A RONGPHAR	SC, REVENUE SC, D H A COUNCIL
30	WP(C)/469/2025	FATEH ALI PRADHANI Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, REVENUE
31	WP(C)/470/2025	AIR TRANSPORT CORPORATION ASSAM PRIVATE LIMITED Versus THE STATE OF ASSAM AND ORS	MR. D SARAF MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
32	WP(C)/471/2025	AIR TRANSPORT CORPORATION ASSAM PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND ORS	MR. D SARAF MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
33	WP(C)/481/2025	BIJAY LAKSHMI SAMABAI SAMITI AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S KATAKI MR. A J DAS MR P DEKA MR G RENGMA	GA, ASSAM SC, REVENUE
34	WP(C)/484/2025	KAMAL MAHAJAN AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S Ali MRS. B GOGOI MS M BORAH	SC, P AND R.D. GA, ASSAM SC, ASEC
35	WP(C)/485/2025	RAJLAKSHMI SINHA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
36	WP(C)/487/2025	RAJLAKSHMI SINHA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
37	WP(C)/496/2025	BAPPA SINHA AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, REVENUE
38	WP(C)/500/2025 B/O	SRI SRIHARI DAS AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR	SC, P AND R.D. GA, ASSAM SC, ASEC
39	WP(C)/501/2025	CHANDRIKA SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MD B ISLAM MR S HUSSAIN MR. S UDDIN MR. S S AHMED	GA, ASSAM SC, REVENUE
40	WP(C)/506/2025	DIPANNITA SARMA AND 24 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, GMC

41	WP(C)/509/2025	PRADIP KUMAR DAS Versus STATE OF ASSAM AND 3 ORS.	MR. N ALAM MR K JAIN S A BAKHTIAR	SC, PWD SC, FINANCE DEPTT.
42	WP(C)/514/2025	SUBAL KRISHNA DAS @ SUBAL DAS AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR M H AHMED I AMIN	GA, ASSAM SC, REVENUE
43	WP(C)/515/2025 B/O	AFSANA BEGUM BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM
44	WP(C)/516/2025	RABINDRA KR NATH Versus THE UNION OF INDIA AND 2 ORS	MD S HOQUE MR. M DEKA MS B A AHMED	SC, NHAI DY.S.G.I.
45	WP(C)/517/2025	PHUL KUMARI MEDHI AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A AWAL MR. A A MONDAL MR R A AHMED MR A ALAM	GA, ASSAM SC, REVENUE
46	WP(C)/521/2025	PALLABITA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
47	WP(C)/526/2025	RUKSHANA PARVEEN Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR K PUJARI MS. K A PUJARI	SC, G M D A SC, GMC
48	WP(C)/527/2025	M/S HOTEL KUSUK, AND ANR Versus THE NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LIMITED AND 3 ORS.	MR. K N CHOUDHURY MR. S BISWAKARMA N GAUTAM	
49	WP(C)/543/2025	SRI GOPI DAS AND ORS Versus THE STATE OF ASSAM AND ORS	MR. J SARMAH	GA, ASSAM SC, FOREST SC, REVENUE
ADMISSION				
50	WP(C)/1034/2017 FIXED	SMT. BISWESWARI KUTUM and 2 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.N N KARMAKAR MR.B B RABHA	MR.M TALUKDARR-3 GA, ASSAM MS.M TALUKDAR(R-3) MRB KAUSHIK(R-3)
51	WP(C)/3986/2022 FIXED, PERSONAL APPEARANCE	SMTI. BASANTI BARMAN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MS. S CHAKRAVARTY MRS. P. SARMA MS S SARMA HAZARIKA MS. P CHUTIA	MR. SURAJIT DAS (r-5,6) GA, ASSAM MR P C GOSWAMI (r-5,6) MR. P P DAS (r-5,6) SC, REVENUE
52	WITH WP(C)/5685/2021	BASANTI BARMAN AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M NATH MR. A BHATTACHARJEE MS. P CHUTIA	GA, ASSAM MR P C GOSWAMI MR. P P DAS (R-7) MR. P P DAS (R-7) SC, P H E
53	WITH WP(C)/3971/2022	SMTI. BASANTI BARMAN AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. U K NAIR MS. S CHAKRAVARTY MRS. P. SARMA MS S SARMA HAZARIKA MS. P CHUTIA	MR. SURAJIT DAS (R-9,10) SC, P AND R.D. MR P C GOSWAMI (R-9,10) MR. P P DAS (R-9,10) MR B DEORI, JR. GA, ASSAM (R-3 & 5)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
6)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
7)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
8)	MR. R P SINGH	29-01-2025	To	18-02-2025
9)	MR. J P SHARMA	30-01-2025	To	05-02-2025
10)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
11)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
12)	MR S K AGARWAL	04-02-2025	To	11-02-2025
13)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
14)	DARAK ULLAH	04-02-2025	To	07-02-2025
15)	MR. A SATTAR	08-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,5th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
1	Mat.App./5/2025 CAVT. NO.12822/024,	XXXXXX Versus XXXXXX	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY	MR S MUKTAR MRS S ACHARYA FOR CAVEATOR
2	Crl.A./25/2025	JITEN NATH Versus THE STATE OF ASSAM AND ANR	MR. U J SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/79/2025 in Crl.A./25/2025	JITEN NATH Versus THE STATE OF ASSAM AND ANR	MR. U J SAIKIA	PP, ASSAM
3	Crl.A./29/2025	BIKI BHUMIJ Versus THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
	WITH I.A.(Crl.)/86/2025 in Crl.A./29/2025	BIKI BHUMIJ Versus THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
4	Crl.A./32/2025	SAHJAMAL SK @ SHAHAJAMAL SK, AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. S RAHMAN MR. D K BAIDYA	PP, ASSAM
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
5	CRL.A(J)/140/2024	SACHIN KUMAR Versus THE STATE OF ASSAM		PP, ASSAM
6	CRL.A(J)/174/2024	AJAY KARMAKAR Versus THE STATE OF ASSAM		PP, ASSAM
7	CRL.A(J)/11/2025	BABAI RAJPUT Versus STATE OF ASSAM	MRS DIPANJALI BORPUJARI	PP, ASSAM
ORDERS				
8	Crl.A./194/2022 WITH LCR 6 FILES. P.B-2.	FAJALUR RAHMAN @ MD. FAZLUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

9	CrI.A./387/2023 WITH LCR 3 FILES.	NAHURUL ISLAM @ NAHURUL ALI SK Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. S ISLAM MR. A AHMED MR. I U CHOWDHURY	MR. K P PATHAK (R-2) MR. K P PATHAK (R-2) PP, ASSAM
	WITH I.A.(CrI.)/1013/2023 in CrI.A./387/2023	NAHURUL ISLAM @ NAHURUL ALI SK Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. S ISLAM MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
10	CrI.A./445/2023 WITH LCR 3 FILES. P.B-2.	MD. MUBID ALI @ MD. MOBID ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MR A TALUKDAR	PP, ASSAM
11	CRL.A(I)/74/2024 WITH LCR 6 FILES	SUREN SAWTAL Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA (LEGAL AID COUNSEL)	PP, ASSAM
12	CrI.A./156/2024 WITH LCR 3 FILES. B/O.	HABI RAHMAN @ HABIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/467/2024 in CrI.A./156/2024	HABI RAHMAN @ HABIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
13	CrI.A./288/2024 WITH LCR 2 FILES. B/O.	BABUL CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(CrI.)/829/2024 in CrI.A./288/2024	BABUL CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
14	CrI.A./330/2024 WITH LCR 5 FILES (SCANNED COPY). 2 REGISTER BOOKS. 5 FILES (ORIGINAL). FIXED.	NARAYAN TAMULI Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	MR. A U CHOUDHURY (R-2) MR S ISLAM(R-2) PP, ASSAM
	WITH I.A.(CrI.)/966/2024 in CrI.A./330/2024	NARAYAN TAMULI Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	PP, ASSAM
15	I.A.(CrI.)/869/2024 WITH LCR 3 FILES. B/O. in CrI.A./300/2024	INJAMAMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY B DAS	PP, ASSAM
	WITH CrI.A./300/2024	INJAMAMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY B DAS	MR T CHAKRABORTY(R-2) MR. D CHOUDHURY (R-2) PP, ASSAM MR. R K SARMA(R-2)
16	I.A.(CrI.)/991/2024 WITH LCR 5 FILES in CrI.A./343/2024	BABUL ALI @ BABUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY SADDAM HUSSAIN	PP, ASSAM
	WITH CrI.A./343/2024	BABUL ALI @ BABUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY SADDAM HUSSAIN	PP, ASSAM
17	I.A.(CrI.)/91/2025 in CrI.A./12019/2024	JALAL UDDIN Versus THE STATE OF ASSAM	MR NAZRUL ISLAM MR NAZRUL ISLAM	PP, ASSAM
	WITH CrI.A./12019/2024 (Filing Number)	JALAL UDDIN Versus THE STATE OF ASSAM (A)	MR NAZRUL ISLAM	

WITH
[I.A.\(Cr.\)/12021/2024](#)
(Filing Number)

JALAL UDDIN
Versus
THE STATE OF ASSAM

MR NAZRUL ISLAM

HEARING

18 [Crl.A./85/2020](#)
WITH LCR 1 BUNDLE. P.B-2.
FIXED.

MD SAFIQUL ISLAM
Versus
THE STATE OF ASSAM and ANR

MR.R DE
MR S CHOUDHURY
MR. R J SARMA

MR. A M BORA
MR. D GOGOI
MR. D K BAIDYA
MS. C CHOUDHURY
MR. V A CHOWDHURY
PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 05/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
6)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
7)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
8)	MR. R P SINGH	29-01-2025	To	18-02-2025
9)	MR. J P SHARMA	30-01-2025	To	05-02-2025
10)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
11)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
12)	MR S K AGARWAL	04-02-2025	To	11-02-2025
13)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
14)	DARAK ULLAH	04-02-2025	To	07-02-2025
15)	MR. A SATTAR	08-02-2025	To	14-02-2025



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Wednesday,5th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA****COURT NO: 10****[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Arb.P./5/2025	RKD INFRASTRUCTURE PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA MS K SARMA	DY.S.G.I.
2	Arb.P./6/2025 B/O	M/S NES DIGBOI BOGAPANI (177804) Versus BHARAT PETROLEUM CORPORATION LIMITED	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
3	Arb.P./29/2024	KARTHIK BALAJI MUPPIRISETTY Versus STATE PROJECT DIRECTOR AND ANR	MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMA(R-1,2)
	WITH			
4	Arb.P./32/2024	SHARIF AHMED Versus GENERAL MANAGER AND ANR	MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMAR-1,2) SC, INDUSTRIES AND COMMERCE
	WITH			
5	Arb.P./33/2024	BITUPAN BORA Versus STATE PROJECT DIRECTOR	MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
	WITH			
6	Arb.P./34/2024	JITENDRA TAMULY Versus STATE PROJECT DIRECTOR, ASSAM RURAL INFRASTRUCTURE AND AGRICULTURAL SERVICES	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
	WITH			
7	Arb.P./35/2024	ABINASH BORO Versus COMMISSIONER OF INDUSTRIES AND COMMERCE AND ANR.	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMA(R-1,2)
	WITH			
8	Arb.P./37/2024	GUNIN ROY Versus THE DIRECTOR OF AGRICULTURE	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				

9 [Arb.P./10/2021](#)
FIXED.

M/S V.K. SOOD ENGINEERS AND
CONTRACTORS PVT. LTD.
Versus
UNION OF INDIA, MINISTRY OF RAILWAYS
AND 2 ORS.

MR. A THAKUR
MS. J R THAKUR
MR H MEDHI

MR. R K D CHOUDHURY
MR H GUPTA
MR. J P MORE
DY.S.G.I.
SC, RAILWAY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
6)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
7)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
8)	MR. R P SINGH	29-01-2025	To	18-02-2025
9)	MR. J P SHARMA	30-01-2025	To	05-02-2025
10)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
11)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
12)	MR S K AGARWAL	04-02-2025	To	11-02-2025
13)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
14)	DARAK ULLAH	04-02-2025	To	07-02-2025
15)	MR. A SATTAR	08-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,5th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./254/2025	AIJAL HOQUE @ MD AIJUL HOQUE Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. F BEGUM MR. D N AMIN	PP, ASSAM
2	Bail Appln./257/2025	ADNAN SAHID KHAN @ ADNAN SHAID KHAN Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD MR A H SARKAR	PP, ASSAM
3	Bail Appln./260/2025	RUHI SUNAR Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM
4	Bail Appln./261/2025	RUPSAN ALI @ RUPCHAND ALI Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
MOTION				
5	Crl.Pet./1487/2024 FIXED	SADDAM HOSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	PP, ASSAM
6	Crl.Pet./1600/2024 B/O	ABDUL BATEN Versus THE STATE OF ASSAM AND ANR.	MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
7	AB/3322/2024 FIXED	SALEHUDDIN AHMED AND ORS Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
8	AB/3434/2024 FIXED	ABDUL RAHIM Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
9	Crl.Pet./14/2025 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM	M. HOSSAIN MR. ABU LAISE MS. A SULTANA	PP, ASSAM
10	Crl.Rev.P./27/2025	SAIRUN NESSA Versus THE STATE OF ASSAM	TAWHID ALOM LASKAR	PP, ASSAM
	WITH I.A.(Crl.)/90/2025 in Crl.Rev.P./27/2025	SAIRUN NESSA Versus THE STATE OF ASSAM	TAWHID ALOM LASKAR	PP, ASSAM
11	Crl.Rev.P./28/2025	NUR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. K MIRA MR. H A TALUKDAR	PP, ASSAM

12	Crl.Rev.P./29/2025 B/O	SRI BALURAM CHETIA AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYYA MR N BARMAN	PP, ASSAM
	WITH I.A.(Crl.)/94/2025 in Crl.Rev.P./29/2025	SRI BALURAM CHETIA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYYA MR N BARMAN	PP, ASSAM
13	Crl.Pet./82/2025	ARIFUR RAHMAN AND ANR Versus THE STATE OF ASSAM	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH MS. S NATH MR. C AGARWAL	PP, ASSAM
14	Crl.Pet./83/2025	MASTUFA AHMED Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
15	Crl.Pet./84/2025	SRI NIKASH PHUKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. T CHUTIA MS S NASRAT	PP, ASSAM
16	Crl.Pet./85/2025	MD SOHIDUL ALI @ SOHIDUL ALI @ GAONBURA Versus THE STATE OF ASSAM	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
17	Crl.Pet./86/2025	SATYANARAYAN SATAPATHY Versus RAJIV JAIN	MR. A PARVEZ MR D GOGOI	
18	Crl.Pet./87/2025	SIDDHARTHA BORTHAKUR Versus THE STATE OF ASSAM AND ANR	MR A TEWARI MR. P K BORDOLOI MS. P HANDIQUE	PP, ASSAM
19	Crl.Pet./92/2025 B/O	ASAD UDDIN Versus THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY S. TALUKDAR K MAINUDDIN	PP, ASSAM
20	AB/203/2025	FARUK AHMED TALUKDAR @ FARUK AHMOD Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A MANNAF MR R U LASKAR	PP, ASSAM
21	AB/207/2025	AKLIMA KHATUN @ AKLIMA BIBI @ ALIMA BIBI AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MS L MISHRA	PP, ASSAM
22	AB/208/2025	AHAMAD HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
<u>ADMISSION</u>				
23	Crl.Pet./31/2024 FIXED	BIDYUT DAS Versus THE STATE OF ASSAM AND ANR	MR S HOQUE M ISLAM	MR. A DAS, AMICUS CURIAE (R-2) PP, ASSAM
24	Crl.Pet./1596/2024 FIXED	SANJU ACHARJEE Versus NABAMITA CHAKRABORTY AND ANR	MR R CHAKRAVORTY S RABHA R BASUMATARY	MR. P NEOG (R-1) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
25	Bail Appln./71/2025 FIXED	GULJAR HOSSEN SK @ GULZAR HUSSAIN SK Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
26	Bail Appln./120/2025 FIXED	SADEQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MRS J DUTTA MR. A K AHMED MR. Y ALI MR A AHMED MD A ISLAM	PP, ASSAM
27	Bail Appln./129/2025 FIXED	SMTI SONALI DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

28	Bail Appln./145/2025 FIXED	SHRI RITURAJ HAZARIKA Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
29	Bail Appln./150/2025 FIXED	SMTI MANALISHA BARUAH @ PUTULI BHADRA Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA	PP, ASSAM
30	Bail Appln./206/2025 FIXED	PINKU DEKA Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
BAIL HEARING				
31	AB/1369/2024 FIXED	RAHUL KR DUTTA @ RAHUL DUTTA Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
32	AB/2070/2024 FIXED	JINTU ALI Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
33	AB/2208/2024 FIXED	SUMANTA SHIL @ SUMANTA SEAL Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
34	AB/2579/2024 FIXED	SANKAR JYOTI BARUAH Versus THE STATE OF ASSAM	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM	PP, ASSAM
35	AB/2923/2024 FIXED	SANTOSH KR CHAKRAVARTY Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH MR. A. GAYAN	PP, ASSAM
36	AB/2948/2024 FIXED	PRADIP GOGOI Versus THE STATE OF ASSAM	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
37	AB/3132/2024 FIXED	PLABITA HAZARIKA @ PLABITA HAZARIKA DEY AND ANR. Versus THE STATE OF ASSAM	MR. M I HUDA MS A HUSSAIN S AHMED	MR. A GANGULY (INFORMANT) MR T CHHETRI (INFORMANT) PP, ASSAM
38	AB/3177/2024 FIXED	SRI BIJAY KUMAR MODI AND 4 ORS. Versus THE STATE OF ASSAM	MR T H HAZARIKA MR. M SHARMA MR A RASHID MR. K ISLAM MS. S YASMIN	PP, ASSAM
39	AB/3213/2024 FIXED	AMINUR ISLAM @ AMINUL HOQUE SHEIKH Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
40	AB/3235/2024 FIXED	PULIN KARMAKAR Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ SAMIM RAHMAN T A LASKAR	PP, ASSAM
41	AB/3270/2024 AB 3155/2024(D/O), FIXED	DIPAK KARMAKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. D K AGARWALA	PP, ASSAM
42	AB/3347/2024 FIXED	RAM KUMAR DOOM AND 7 ORS. Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
43	AB/3356/2024 FIXED	MD SOFIKUL ISLAM @ SOFIKUL ISLAM Versus THE STATE OF ASSAM	MR S ISLAM S RAHMAN	PP, ASSAM
44	AB/3396/2024 WITH OFFICE NOTE, FIXED	TOSER ALI Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	MR. H ALI(INFORMANT) B BARMAN (INFORMANT) PP, ASSAM
45	AB/3420/2024 FIXED	NASIR UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR M J QUADIR MR. A K HANNAN	PP, ASSAM

46	AB/5/2025 FIXED	SRI TULAN CHANDRA DUTTA Versus THE STATE OF ASSAM	MR D K MEDHI	PP, ASSAM
47	AB/8/2025 FIXED	MRIDUL CHUTIA Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
	WITH			
48	AB/4/2025	NABANITA GOGOI AND 4 ORS Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
	WITH			
49	AB/16/2025	SRI RABIN DUTTA @ ROBIN DUTTA Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
50	AB/28/2025 FIXED	SHRI BISHNU CHETIA, Versus THE STATE OF ASSAM	A G CHOUDHURY MR. P MAJUMDAR	PP, ASSAM
51	AB/44/2025 FIXED	ZAKARIA @ JAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. S RANA (INFORMANT) PP, ASSAM
52	AB/63/2025 FIXED	TARUN CHETIA Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
	WITH			
53	AB/69/2025	KAMAKHYA BHARALI Versus THE STATE OF ASSAM	MR. S D ROY MS K DEKA	PP, ASSAM
54	AB/72/2025 FIXED	SANJIB HRISHI Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
	WITH			
55	AB/70/2025	SANJIB HRISHI Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
56	AB/132/2025 FIXED	JAHANGIR ALOM Versus THE STATE OF ASSAM	MR. R B GOHAIN MR H BORAH	PP, ASSAM
57	AB/143/2025 FIXED	SHUKKUR ALI @ SUKUR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S. ALOM	PP, ASSAM
		ORDERS		
58	I.A.(CrI.)/1014/2024 WITH OFFICE NOTE, LCR 2 FILES, FIXED in CrI.A./353/2024 WITH CrI.A./353/2024	PRADIP KONWAR Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
	WITH			
59	CrI.Pet./1591/2024 FIXED	PRADIP KONWAR Versus THE STATE OF ASSAM AND ANR SUMAN DEVI MAHATO Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH MR U CHAUDHURY MR. ABHIJIT MENA MR. S BASUMATARY RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
6)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
7)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
8)	MR. R P SINGH	29-01-2025	To	18-02-2025
9)	MR. J P SHARMA	30-01-2025	To	05-02-2025
10)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
11)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
12)	MR S K AGARWAL	04-02-2025	To	11-02-2025
13)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
14)	DARAK ULLAH	04-02-2025	To	07-02-2025
15)	MR. A SATTAR	08-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,5th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3801/2024 B/O	SUMI BORAH Versus THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN MS. H HAZARIKA	PP, ASSAM
2	Bail Appln./204/2025 FIXED	MD RAJU ALI Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
3	Bail Appln./238/2025	DHANANJOY DEBNATH AND ANR Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
4	Bail Appln./247/2025	SUNITA DEVI Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI S K LAHAN	PP, ASSAM
5	Bail Appln./248/2025	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
6	Bail Appln./252/2025	GAGAN DAS Versus THE STATE OF ASSAM	MR. J SARMAH	PP, ASSAM
MOTION				
7	AB/190/2025 B/O	AKBAR ALI TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. A H M R CHOUDHURY	PP, ASSAM
ADMISSION				
8	Crl.Pet./1406/2023 PART-HEARD, WITH LCR 3 FILES(SCANNED COPY)	HEMANTA GOGOI ALIAS KON GOGOI Versus THE STATE OF ASSAM AND ANR	DR R C BORPATRA GOHAIN MR. D GOSWAMI MRS. S BORPATRA GOHAIN MS. P MEDHI	MR. D GOGOI (r-2) MRS P DUTTA DHAR PP, ASSAM
BAIL HEARING (BA)				
9	Bail Appln./2204/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAIFUL ISLAM @ BABU Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
10	Bail Appln./2291/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SATISH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM

11	Bail Appln./3506/2024 WITH CASE RECORD(SCANNED COPY), FIXED	DILWAR KHAN Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA	PP, ASSAM
12	Bail Appln./3599/2024 FIXED	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
13	Bail Appln./3649/2024 FIXED	RAJESH KUMAR DEWRY Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
14	Bail Appln./3677/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	TARUN KUMAR Versus THE UNION OF INDIA	MR. T HUSSAIN	SC, NCB
15	Bail Appln./3823/2024 FIXED	MD ARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
16	Bail Appln./3878/2024 WITH OFFICE NOTE, FIXED	SAIP UDDIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
17	Bail Appln./3924/2024 FIXED	AZADUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	MR H A AHMED (R-2) PP, ASSAM
18	Bail Appln./3938/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AJIT ORANG Versus THE STATE OF ASSAM	MR. R HAZARIKA MR. C CHAKRAVARTY MR. I K BURAGOHAIN	PP, ASSAM
19	Bail Appln./64/2025 FIXED	SAHIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MRS H AHMED	PP, ASSAM
20	Bail Appln./75/2025 FIXED	SAJU RAHMAN LASKAR AND ANR Versus THE STATE OF ASSAM	MR. S M MOLLAH MR R ALI MS. C M BEZBARUAH	PP, ASSAM
21	Bail Appln./85/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ALTAB HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. S S S RAHMAN MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
22	Bail Appln./97/2025 FIXED	MRS SIMA BEGOM AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
23	Bail Appln./104/2025 FIXED	MINTU ALI Versus THE STATE OF ASSAM AND ANR		PP, ASSAM
24	Bail Appln./121/2025 WITH OFFICE NOTE, FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. R ALI U U KHAN	PP, ASSAM
25	Bail Appln./157/2025 FIXED	MAKHAN BARUAH @ MAKHAN BHUBAN BARUAH Versus THE STATE OF ASSAM	MR. T K BHUYAN MR. C TALUKDAR	PP, ASSAM
26	Bail Appln./180/2025 FIXED	SRI SUBHASH PATHAK CHETRY Versus THE STATE OF ASSAM AND ANR	MR. M K DAS C SAIKIA S J DUTTA	PP, ASSAM
27	Bail Appln./203/2025 WITH OFFICE NOTE, FIXED	SRI ASURUDDIN MONDAL @ ASIR UDDIN MONDAL Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MR M HOQUE MR S RAHMAN	PP, ASSAM
BAIL HEARING				
28	AB/2494/2024 FIXED	MOHIDUL HOQUE @ MEHEDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. T R SARMA MR. A K ROY	MS P DAS, Amicus Curiae(R-2) PP, ASSAM
29	AB/3087/2024 FIXED	KUDDUS ALI @ AHMED Versus THE STATE OF ASSAM AND ANR	MR. K K DEKA MS D RABHA	MS P DAS, Amicus Curiae(R-2) PP, ASSAM
30	AB/1/2025 FIXED	MANNE NAGAMALLESWARA RAO AND 2 ORS Versus THE STATE OF ASSAM	MR. K M HALOI MRS. BHANITA CHOUDHURY	PP, ASSAM

31	AB/64/2025 FIXED	BHAKTA PRASAD ADHIKARI Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
32	AB/107/2025 FIXED	GOLAP CHANDRA DUTTA Versus THE STATE OF ASSAM AND ANR.	MR. A K BHATTACHARYYA MS R B DEB MR D K BHATTACHARYYA	PP, ASSAM
33	AB/110/2025 WITH OFFICE NOTE, FIXED	SAMINUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
34	AB/130/2025 FIXED	ANIT DAULAGUPU AND 8 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
35	AB/167/2025 FIXED	SURAJEET NEOG Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
ORDERS				
36	I.A.(CrI.)/1080/2023 WITH LCR 4 FILES, P.B.-1, B/O in CrI.A./394/2023	MANISH SIKDAR, Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED MR S AFRIDI	PP, ASSAM
	WITH CrI.A./394/2023	MANISH SIKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED MR S AFRIDI	MS. D GHOSH (r-2) MR. M AHMED (r-2) MS M R ROY MS A HUSSAIN (r-2) MR I CHAKMA (r-2) MR. S. K. CHAKMA (r-2) MR A.K. HAJONG (r-2) PP, ASSAM
37	CrI.A./310/2024 WITH LCR 5 FILES, OFFICE NOTE, FIXED	SOIB ALI Versus THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR	PP, ASSAM
	WITH I.A.(CrI.)/907/2024 in CrI.A./310/2024	SOIB ALI Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR	PP, ASSAM
38	I.A.(CrI.)/458/2024 B/O, WITH OFFICE NOTE in CrI.A./3905/2024	SURENDRA KUMAR SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN	PP, ASSAM
	WITH CrI.A./3905/2024 (Filing Number)	SURENDRA KUMAR SAIKIA Versus THE STATE OF ASSAM AND ANR F	MR S M ABDULLAH P	
39	I.A.(Civil)/162/2025 WITH LCR, FIXED in I.A.(Civil)/2854/2024	KUNJALATA RUHI DAS AND 2 ORS. Versus NATIONAL INSURANCE COMPANY LIMITED A	MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR. A J SAIKIA M CHETIA MR. S. PEGU
40	MACApp./46/2024	NATIONAL INSURANCE COMPANY LIMITED Versus KUNJALATA RUHI DAS AND 3 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	MS B DEVI (R-4) MR N AHMED (r-1,3) MR. M M ZAMAN (r-1,3) MR A BASUMATARY (r-1,3)
HEARING				
41	CrI.A./185/2020 4 Y 7 M 8 D :WITH LCR 4 FILES, FIXED	BIJOY BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MR J KALITA	MS. D SAIKIA, AMICUS CURIAE, R2 PP, ASSAM
42	I.A.(CrI.)/331/2023 WITH LCR 5 FILES, B/O in CrI.A./140/2023	AMIR ALI Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
	WITH CrI.A./140/2023	AMIR ALI @ DHOLA Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	MD. S ALOM (R-2) MR. M S ALAM (R-2) MR S J SHAMIM (R-2) PP, ASSAM

43 [Cri.A./479/2023](#)
B/O, WITH LCR 4 FILES

RIAZ UDDIN AND ANR.
Versus
THE STATE OF ASSAM

MR B SINHA

PP, ASSAM

WITH
[I.A.\(Cri.\)/1271/2023](#)
in Cri.A./479/2023

RIAZ UDDIN AND ANR.
Versus
THE STATE OF ASSAM

MR B SINHA

PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 05/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
6)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
7)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
8)	MR. R P SINGH	29-01-2025	To	18-02-2025
9)	MR. J P SHARMA	30-01-2025	To	05-02-2025
10)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
11)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
12)	MR S K AGARWAL	04-02-2025	To	11-02-2025
13)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
14)	DARAK ULLAH	04-02-2025	To	07-02-2025
15)	MR. A SATTAR	08-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,5th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/470/2024 FIXED	SANKAR DUTTA Versus SMTI. BANTI HAZARIKA BORA	MR A SHARMA MR. T U LASKAR	
2	Intest.Cas./1/2025	MANJULA HIRA Versus MONI HIRA @ MANIPURI HIRA AND 8 ORS	DR. U BARUAH RANJU R S BARUAH MS A HUSSAIN S AHMED	
3	CRP/6/2025 B/O	SMTI PULUMONI DUWARAH PAUL Versus SANJAY KUMAR PAUL	MR. R P SARMAH MR. D DOLEY MS A DEKA	
4	CRP(IO)/16/2025 FIXED	SMTI BANDANA GOSWAMI Versus GIRISH GOSWAMI	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	
5	CRP(IO)/34/2025	PINKI NATH Versus SMTI BANANI DEY	MRS J BEGUM MR. R A CHOUDHURY MR. A R KHAN	
6	WP(C)/505/2025	JYOTSHNA MUCHAHARY AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	GA, ASSAM SC, GHC
ADMISSION				
7	WP(C)/6808/2018	ON THE DEATH OF BIJAN LAL CHOUDHURY, HIS WIFE, REKHA CHOUDHURY, Versus THE STATE OF ASSAM AND 5 ORS.	MR D DAS MR S KHOOND MR B P BORAH MR P J DUTTA MR. K MOHAMMED	SC, AG SC, FINANCE DEPTT. SC, GHC
8	WP(C)/3123/2023 FIXED	TULASHI DEB SARMA AND 2 ORS Versus THE GAUHATI HIGH COURT AND 2 ORS	DR. B AHMED MR. P K ROYCHOUDHURY (p-3-2) MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, GHC
9	WP(C)/4256/2023 FIXED	DIBYA JYOTI BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. M SARMA MR. D J DAS N GAUTAM	GA, ASSAM MS SABINA AHMED SC, GHC

- | | | | | |
|--------------------------------------------------|-------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------|
| 10 | WP(C)/7112/2023 | JAYANTA BORAH
Versus
THE STATE OF ASSAM AND 4 ORS | MR. K SARMA
MR. S BORUAH | GA, ASSAM
SC, GHC |
| 11 | WP(C)/5763/2024
FIXED | BIPUL BAISHYA
Versus
THE STATE OF ASSAM AND 4 ORS | MR. A BHATTACHARYYA
MS. P P DAS | GA, ASSAM
MR. B GOGOI
MS. S SARMA(Resp. 4 & 5)
SC, GHC |
| 12 | RERA APPEAL/1/2025 | M/S SEVEN CITY DEVELOPERS PRIVATE LIMITED,
Versus
SRI MAYANK SOMANI, | G. GOSWAMI
MR J BORAH
MR. K KAKOTI
MR N PATIRI | |
| | WITH
I.A.(Civil)/177/2025
in RERA APPEAL/1/2025 | M/S SEVEN CITY DEVELOPERS PRIVATE LIMITED,
Versus
SRI MAYANK SOMANI, | G. GOSWAMI
MR J BORAH
MR. K KAKOTI
MR N PATIRI | |
| 13 | FAO/3/2025
FIXED | SARIEF UDDIN LASKAR AND 4 ORS
Versus
JHOLY BEGUM LASKAR | G UDDIN
MR H I CHOUDHURY
P ADHIKARI | |
| 14 | FAO/6/2025 | ADWAITA BHATTACHARJEE
Versus
OM PRAKASH PANDEY AND 127 ORS | ALHAJJ I UDDIN
MRS. R MOMTAZ
MR. A H M R CHOUDHURY
MR ROBIUL HOQUE | |
| | WITH
I.A.(Civil)/178/2025
in FAO/6/2025 | ADWAITA BHATTACHARJEE
Versus
OM PRAKASH PANDEY AND 127 ORS | ALHAJJ I UDDIN
MRS. R MOMTAZ
MR. A H M R CHOUDHURY
MR ROBIUL HOQUE | |
| <u>FOR HEARING U/O XLI RULE II C.P.C.</u> | | | | |
| 15 | RSA/183/2024
CAVT. NO.07022/024,
FIXED | PRAN GOPAL DAS GUPTA @ PRABIR DAS GUPTA AND 6 ORS
Versus
GOVINDRA CHANDRA PAUL | MR. D MOZUMDER
MR. S BISWAS
MS. S NATH | MR. P K ROYCHOUDHURY(R-1)
MR. N HAQUE(R-1)
MR. A K AZAD(R-1)
MR N A MAZARBHUIYA
FOR CAVEATOR |
| | WITH
I.A.(Civil)/3101/2024
in RSA/183/2024 | PRAN GOPAL DAS GUPTA @ PRABIR DAS GUPTA AND 6 ORS
Versus
GOVINDRA CHANDRA PAUL | MR. D MOZUMDER
MR. S BISWAS
MS. S NATH | MR N A MAZARBHUIYA
FOR CAVEATOR |
| 16 | RSA/5/2025 | NARENDRA NATH SARMA AND 6 ORS
Versus
NAGEN CHOUDHURY AND ORS | MR. S D PURKAYASTHA
MR S P DAS
MR. N DAS
MS S.S.BORA
MS C BORA | |
| | WITH
I.A.(Civil)/165/2025
in RSA/5/2025 | NARENDRA NATH SARMA AND 6 ORS
Versus
NAGEN CHOUDHURY AND ORS | MR. S D PURKAYASTHA
MR S P DAS
MR. N DAS
MS S.S.BORA
MS C BORA | |
| 17 | RSA/7/2025 | RAJIB CHARKI @ RAJIB SARKI AND 13 ORS
Versus
KRISHNA BAHADUR CHAKRI AND 6 ORS | MR N N UPADHYAYA
MR. D K BAGCHI
MR. B B KAKATI | |
| | WITH
I.A.(Civil)/179/2025
in RSA/7/2025 | RAJIB CHARKI @ RAJIB SARKI AND 13 ORS
Versus
KRISHNA BAHADUR CHAKRI AND 6 ORS | MR N N UPADHYAYA
MR. D K BAGCHI
MR. B B KAKATI | |

ORDERS

18	Cont.Cas(C)/2/2024 PART-HEARD, FIXED	TURESWAR SAIKIA AND 4 ORS. Versus PABANKUMAR BORTHAKUR AND ORS.	MS. D SONOWAL	MR. R BORPUJARI (R-5) MS. R DEKA(R-2,6,7) MR. G PEGU (r-3) MS. M DEVI (r-1) MR. A DAS (r-1) MR. A BHATTACHARYYA (R-5) MR R M DAS (R-2,6) MR. S DUTTA (R-5) MR. C SHARMA(R-7) D JAIN(R-2,6,7) SC, WATER RESOURCE
19	CRP(IO)/127/2019	LACHIT NATH AND ANR. Versus AJIT NATH AND 4 ORS	MR. B DEKA MR. R A CHOUDHURY	MR. N HAQUE MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR. S R BARBHUIYA MR M HUSSAIN MR M HUSSAIN
20	CRP/65/2021	JAGANNATH SANGMA Versus NILU SAH	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. S K GOSWAMI MR. U B SARMA MS. G SHARMA
21	Tr.P.(C)/124/2022	JUTIKA ROY Versus DIPANKAR BARMAN	MRS. K DEVI MS S A KHALIFA MS. B. BANIA	
22	CRP(IO)/43/2023	AJIT SAIKIA Versus RINA BARUAH AND 6 ORS	MR G KHANDELIA MR. K DEKA	MR T KALITA (R-5) MR. R GOSWAMI (r-6) MS. M SAIKIA (r-6) MS. P BORTHAKUR (r-6) MR. A KAKATI (R-5)
23	CRP(IO)/129/2023	FUTURE GENERALI INDIA INSURANCE COMPANY LIMITED AND ANR Versus ABISHEK KOCHAR	MR. A J SAIKIA MR M CHETIA MR. S PEGU	MR. S K BHATTACHARYYA MR H MAURYA
24	CRP(IO)/257/2023	MD. SAKEN ALI @ SEKANDAR ALI Versus MD. RAMJAN ALI AND 10 ORS.	MR N RAHMAN	MR. A SATTAR (R-1) S CHOUDHURY (R-1) MR J SINGH(R- 2 AND 3) G IMTIAZ (R-1) SC, REVENUE
25	CRP(IO)/354/2023 ON APPLN	SMT. SUTAPA DHAR Versus DEBAJYOTI DAS CHOUDHURY	MR. A DAS MR. N I KHAN MR. PIKKU KR JHA	MR. D NANDI MS P SARMAH MR. A NANDI
26	MACApp./354/2023 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD. Versus KALPANA NATH AND 6 ORS.	MR. A ACHARYA MR B ACHARYYA	MR. R K AGARWALA (R-1,3,4) MS. R CHOUDHURY (r-1 to 4) MS. D KALITA (R-1,3,4) MR. A HUSSAIN (r-6,7) MR A CHOUDHURY (R-1,3,4) MS F N ZAMAN (r-1 to 4)
	WITH I.A.(Civil)/2978/2023 in MACApp./354/2023	KALPANA NATH AND 6 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. R K AGARWALA MS. D KALITA	MR. A ACHARYA MR B ACHARYYA
27	CRP(IO)/426/2023	MAYUR BARUAH Versus JADUMANI DUTTA	MS. A BHATTACHARYYA MR. P KALITA	
28	I.A.(Civil)/1780/2023 in RSA/165/2016 (D/O), WITH LCR in RSA/165/2016 WITH I.A.(Civil)/1781/2023	SRI MONORANJAN DHUBI and 3 ORS Versus ON THE DEATH OF YUNUS ALI, SRI MONORANJAN DHUBI AND 3 ORS Versus ON THE DEATH OF YUNUS ALI	MS. S D GUPTA MR B MALAKAR MS S DASGUPTA MS. S D GUPTA MR B MALAKAR MS S DASGUPTA	MS. R CHOUDHURY (r-2,4) MS F N ZAMAN (r-2,4) MS. B. HAZARIKA (r-2,4)

	WITH I.A.(Civil)/1782/2023	SRI MONORANJAN DHUBI and 3 ORS Versus ON THE DEATH OF YUNUS ALI	MS. S D GUPTA MR B MALAKAR MS S DASGUPTA	
29	I.A.(Civil)/2806/2024 CRP(I/O) 98/2024(D/O), FIXED in CRP(IO)/98/2024	JIAD ALI @ JIYAD ALI RAHMAN Versus ABDUL HAMID SK	MD. I HUSSAIN	MR. PK DAS
30	I.A.(Civil)/4072/2024 WITH LCR in RSA/73/2022	PROSPECTIVE CONSULTANT PRIVATE LTD. Versus SURUPA DAS AND 2 ORS.	MS S MOCHAHARI MR SISHIR DUTTA MR M CHOUDHURY	MR. S KALITA MS P BORUA MR. S KAKATI MR P DAS MS D TALUKDAR
	WITH RSA/73/2022	PROSPECTIVE CONSULTANT PRIVATE LTD. Versus SURUPA DAS AND 2 ORS.	MS S MOCHAHARI MR SISHIR DUTTA MR M CHOUDHURY	MR. S KALITA MS P BORUA MR. S KAKATI MR P DAS MS D TALUKDAR
31	I.A.(Civil)/4088/2024 in MACApp./532/2019	SRI RABINDRA NATH DAS Versus UNITED INDIA INSURANCE COMPANY LIMITED H	MR. M HUSSAIN	MR. B J MUKHERJEE
	WITH MACApp./532/2019	UNITED INDIA INSURANCE COMPANY LIMITED Versus SRI RABINDRA NATH DAS AND 2 ORS	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR. M HUSSAIN
32	I.A.(Civil)/3/2025 WITH LCR in MACApp./292/2020	THE ORIENTAL INSURANCE CO. LTD. Versus ON THE DEATH OF RAMEN DAS @ RAMEN CHANDRA DAS	MR. S K GOSWAMI MR R SHARMA	MR D MONDAL
	WITH MACApp./292/2020	THE ORIENTAL INSURANCE CO. LTD. Versus RAMEN DAS @ RAMEN CH. DAS AND 3 ORS.	MR. S K GOSWAMI MR R SHARMA	MR D MONDAL (R1)
33	CRP/3/2025 FIXED	REGINA @ REJINA MAWI AND 3 ORS. Versus THE RELIANCE GENERAL INSURANCE CO. AND ANR.	MR. B K JAIN	
34	I.A.(Civil)/114/2025 WITH LCR in CRP/37/2015	SMTI DIPTI RANI SEAL Versus ON THE DEATH OF KISHAN CHAND DUSHAD	MR D KALITA	MR.R S MISHRA
	WITH CRP/37/2015 CAVT. NO. 751//2014	ON THE DEATH OF KISHAN CHAND DUSHAD HIS LEGAL HEIRS NAMELY Versus SMTI DIPTI RANI SEAL	MR.P J SAIKIA MR.R S MISHRA	MRG P BHOWMIK MR.B DEB MR.R HAZARIKA MR D KALITA FOR CAVEATOR
35	I.A.(Civil)/118/2025 in MACApp./9194/2024	SAHINA BHUYAN HOQUE Versus RANJIT BARMAN AND ANR	MR. M TALUKDAR	
	WITH MACApp./9194/2024 (Filing Number)	SAHINA BHUIYA HOQUE Versus RANJIT BARMAN AND ANR F	MR. M TALUKDAR	
36	I.A.(Civil)/119/2025 in MACApp./14745/2024	SOMA TIMSINA AND 2 ORS Versus THE SHRIRAM GENERAL INSURANCE COMPANY LTD	MR. M KHAN MR A K DAS MS J AKTAR	
	WITH MACApp./14745/2024 (Filing Number)	SOMA TIMSINA AND 2 ORS Versus THE SHRIRAM GENERAL INSURANCE COMPANY LTD	MR. M KHAN	

37	I.A.(Civil)/120/2025 in MACApp./14071/2024	THE NATIONAL INSURANCE COMPANY LTD Versus SEWALI BORAH AND 2 ORS	MR. P J BARMAN MS R TADO
	WITH MACApp./14071/2024 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD Versus SEWALI BORAH AND 2 ORS	MR. P J BARMAN
38	I.A.(Civil)/121/2025 in MACApp./13961/2024	JAHANARA BIBI Versus GOPI MOHAN ROY AND 2 ORS	MR. M TALUKDAR
	WITH MACApp./13961/2024 (Filing Number)	JAHANARA BIBI Versus GOPI MOHAN ROY AND 2 ORS	MR. M TALUKDAR
39	I.A.(Civil)/122/2025 in MACApp./15349/2024	BULU RABHA Versus UNITED INDIA INSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA
	WITH MACApp./15349/2024 (Filing Number)	BULU RABHA Versus UNITED INDIA INSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA
40	I.A.(Civil)/123/2025 in MACApp./14790/2024	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD Versus ROHIMA BIBI AND 5 ORS	MR. A BHATTACHARYYA
	WITH MACApp./14790/2024 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD Versus ROHIMA BIBI AND 5 ORS	MR. A BHATTACHARYYA
	WITH I.A.(Civil)/14791/2024 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD Versus ROHIMA BIBI AND 5 ORS	MR. A BHATTACHARYYA
41	I.A.(Civil)/166/2025 in MACApp./679/2025	BAHNIMAN SARMAH Versus HAFIJUR RAHMAN AND ANR	MR. P MAHANTA MR J K BORDOLOI C SARMA V KHAKHALARY
	WITH MACApp./679/2025 (Filing Number)	BAHNIMAN SARMAH Versus HAFIJUR RAHMAN	CHAYANIKA SARMA
42	I.A.(Civil)/180/2025 in MACApp./526/2025	UNITED INDIA INSURANCE COMPANY LTD Versus BHANUMATI KURMI @ BHANUMATI KURMI MAHATOO AND 5 ORS	MR T KALITA J KOTOKY MR. A KAKATI
	WITH MACApp./526/2025 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus BHANUMATI KURMI @ BHANUMATI KURMI MAHATOO AND 5 ORS E	MR T KALITA
	WITH I.A.(Civil)/528/2025 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus BHANUMATI KURMI @ BHANUMATI KURMI MAHATOO AND 5 ORS E	MR T KALITA
43	I.A.(Civil)/182/2025 in MACApp./15125/2024	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus MAMATAJ BEGUM AND ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU

	WITH MACApp./15125/2024 (Filing Number)	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus MAMATAJ BEGUM AND ORS	M CHETIA
44	I.A.(Civil)/183/2025 in MACApp./14986/2024	THE ORIENTAL INSURANCE CO LTD Versus RAJU DAS AND ORS	MR. S K GOSWAMI MR. R SHARMA
	WITH MACApp./14986/2024 (Filing Number)	THE ORIENTAL INSURANCE CO LTD Versus RAJU DAS AND 2 ORS	MR. S K GOSWAMI
	WITH I.A.(Civil)/14987/2024 (Filing Number)	THE ORIENTAL INSURANCE CO LTD Versus RAJU DAS AND 2 ORS	MR. S K GOSWAMI
45	I.A.(Civil)/184/2025 in MACApp./15896/2024	SMT SUNITI RANI DAS AND ANR Versus MR RUPAL MALAKAR AND 2 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN
	WITH MACApp./15896/2024 (Filing Number)	SMT SUNITI RANI DAS AND ANR Versus MR RUPAL MALAKAR AND TWO ORS	MR. M H LASKAR
46	I.A.(Civil)/185/2025 in MFA/686/2025	THE NATIONAL INSURANCE COMPANY LTD Versus RAJIBUL AHMED AND ANR	MR. P J BARMAN MS R TADO
	WITH MFA/686/2025 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD Versus RAJIBUL AHMED AND ORS	MR PRANABJYOTI BARMAN
47	I.A.(Civil)/186/2025 in MACApp./577/2025	ORIENTAL INSURANCE CO LTD Versus AJIDA BEGUM AND ORS	MR SISHIR DUTTA MS. M CHOUDHURY
	WITH MACApp./577/2025 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus AJIDA BEGUM AND ORS B	MS. M CHOUDHURY
	WITH I.A.(Civil)/578/2025 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus AJIDA BEGUM AND ORS B	MS. M CHOUDHURY
48	I.A.(Civil)/187/2025 in MACApp./14483/2024	THE ORIENTAL INSURANCE CO LTD Versus YUSUF ALI @ MD USUB ALI @ ESUF ALI AND ORS	MR. S K GOSWAMI MR. R SHARMA
	WITH MACApp./14483/2024 (Filing Number)	THE ORIENTAL INSURANCE CO LTD Versus YUSUF ALI @ MD USUB ALI @ ESUF ALI AND 5 ORS	MR. R SHARMA
	WITH I.A.(Civil)/14484/2024 (Filing Number)	THE ORIENTAL INSURANCE CO LTD Versus YUSUF ALI @ MD USUB ALI @ ESUF ALI AND 5 ORS	MR. R SHARMA
49	I.A.(Civil)/188/2025 in MFA/691/2025	THE NATIONAL INSURANCE COMPANY LTD Versus RATUL AMIN AND ANR	MR. P J BARMAN MS R TADO
	WITH MFA/691/2025 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD Versus RATUL AMIN AND ANR	MR PRANABJYOTI BARMAN

HEARING

50 [WP\(C\)/5282/2017](#)
(AT 2:00 PM), FIXED

RUPA RANI DUTTA
Versus
THE STATE OF ASSAM and 2 ORS.

MR.S K GHOSH
MS.F AHMED

GA, ASSAM
SC, GHC

51 [MACApp./143/2020](#)
(AT 2:00 PM), WITH LCR, FIXED

ICICI LOMBARD GENERAL INSURANCE
COMPANY LIMITED
Versus
SRI ROMAN DAS AND 6 ORS.

MR T KALITA
MR. A KAKATI

MR. B PURKAYASTHA (R1-
R3)
MR A B DEY (R1-R3)
MR. S SUTRADHAR (R5,
R7)
MS J DEKA (R6)

=====

LEAVE NOTE OF ADVOCATES FOR 05/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
6)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
7)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
8)	MR. R P SINGH	29-01-2025	To	18-02-2025
9)	MR. J P SHARMA	30-01-2025	To	05-02-2025
10)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
11)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
12)	MR S K AGARWAL	04-02-2025	To	11-02-2025
13)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
14)	DARAK ULLAH	04-02-2025	To	07-02-2025
15)	MR. A SATTAR	08-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,5th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./259/2025	MD IQBAL Versus THE STATE OF ASSAM	MR. R SEKHAR MR. B D CHOWDHURY SABNAM AHMED	PP, ASSAM
<u>MOTION</u>				
2	AB/205/2025	JAHANGIR ALOM Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
3	Bail Appln./3271/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NILIMA KACHARI Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
4	Bail Appln./3504/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MOFIJUR HOQUE @ MOFIDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	MS. R CHOUDHURY (Amicus Curiae, R-2) PP, ASSAM
5	Bail Appln./3519/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MAFUJUL ISLAM @ MAFUZUL ISLAM Versus THE STATE OF ASSAM	MR. A M BORA MR M J QUADIR MR. D K BAIDYA MR. A K HANNAN	PP, ASSAM
WITH				
6	Bail Appln./3521/2024	JOYNAL HUSSEN @ JOYNAL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR M J QUADIR MR. D K BAIDYA MR. A K HANNAN	PP, ASSAM
7	Bail Appln./3546/2024 WITH OFFICE NOTE, FIXED	BENIMA KACHARI @ SILA Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA MR H NATH	PP, ASSAM
<u>BAIL HEARING</u>				
8	AB/1688/2024 AB 1919/2024(D/O), FIXED	SHEIKH ABDUR REZZAQUE AHMED AND ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R Deka MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM

9 [AB/2383/2024](#)
FIXED

MD BAPON @ MD BAPON TALUKDAR @
AZIRUDDIN
Versus
THE STATE OF ASSAM

MR. S C BISWAS
MS. K L R YANTHAN
MS A DAS
MS. U NANDA
MS A BORAH
MS. J GHOSH
MR. A K DAS

PP, ASSAM

10 [AB/2906/2024](#)
WITH CASE RECORD(SCANNED
COPY), OFFICE NOTE, FIXED

MINAJUL ISLAM
Versus
STATE OF ASSAM AND ANR

MR SARFRAZ NAWAZ
MS. P KHATUN
SAMIM RAHMAN
T A LASKAR

MS P DAS, Amicus
Curiae(R-2)
PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 05/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
6)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
7)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
8)	MR. R P SINGH	29-01-2025	To	18-02-2025
9)	MR. J P SHARMA	30-01-2025	To	05-02-2025
10)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
11)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
12)	MR S K AGARWAL	04-02-2025	To	11-02-2025
13)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
14)	DARAK ULLAH	04-02-2025	To	07-02-2025
15)	MR. A SATTAR	08-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,5th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/101/2024 WITH LCR	M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. M K CHOUDHURY MR. A BARKATAKI	S ALI (R1) MR. A SARMA (FOR CAVEATOR) MR. H SARMAH (FOR CAVEATOR) MR. R BARUAH (R1) MR. A IKBAL (R1) MS. M NATH (R1)
	WITH I.A.(Civil)/2019/2022 in CRP/101/2024	M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI	
2	MACApp./572/2024	NATIONAL INSURANCE COMPANY LTD Versus SANTI KURMI AND ANR	MR. D K JAIN MR K JAIN	
	WITH I.A.(Civil)/3376/2024 in MACApp./572/2024	NATIONAL INSURANCE COMPANY LTD Versus SANTI KURMI AND ANR	MR. D K JAIN	
3	MACApp./23/2025	MAJEDA KHATUN AND ANR Versus THE ORIENTAL INSURANCE COMPANY LTD	MR. M KHAN MR A K DAS MS J AKTAR	
4	MACApp./24/2025	SAHER ALI Versus AFZAL HUSSAIN AND 2 ORS	MR. M TALUKDAR	
5	MACApp./25/2025	NATIONAL INSURANCE CO LT Versus BANAMALA DAS	MR. P J BARMAN MS R TADO	
6	MACApp./26/2025	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus MISS BIDISHA BORA AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
ORDERS				
7	MACApp./244/2013	NATIONAL INSURANCE CO LTD Versus SMT. LAKHI PRAVA HIRA,	MR.P BORA MR.R SARMA MR. D MAZUMDAR MS.T SAIKIA	MR.K BHATTACHARJEE MR.O K SHRESTHA MR.D BANERJEE

8	I.A./257/2016 in MFA/28/2004	NEW INDIA ASSURANCE CO LTD Versus SARU ALI AND ORS	MS.M CHOUDHURY MR.S DUTTA MS.R KAUR	MR.A K GUPTAR-1 MR.R S MISHRA(R-1)
	WITH MFA/28/2004	NEW INDIA ASSURANCE CO LTD Versus SARU ALI AND ORS	MS.M CHOUDHURY MR.S DUTTA MS.R KAUR	MR.A K GUPTAR-1 MR.R S MISHRA(R-1)
	WITH I.A./259/2016 in MFA/28/2004	NEW INDIA ASSURANCE CO LTD Versus SARU ALI AND ORS	MS.M CHOUDHURY MR.S DUTTA MS.R KAUR	MR.A K GUPTA(R-1) MR.R S MISHRA(R-1)
9	MACApp./928/2018 WITH LCR	ANOWAR ALI Versus THE REGIONAL MANAGER NEW INDIA ASSURANCE CO. LTD AND ANR	MR. S H RAHMAN MR. S RAHMAN MR. S K MUKTAR	
10	MACApp./87/2019 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus SMT. SABITA NATH and 3 ORS	MR. R K BHATRA MS. A BORA MS P HUJURI MR. A SAIKIA	MR. S K SANGANERIA (R-1&2) MR. S K SANGANERIA (R-1&2) MR. N BHATRA (R- 1&2) MR. G JALAN (R- 1&2) MR B HAQUE MR. N BARMAN
11	MFA/151/2019	ORIENTAL INSURANCE CO. LTD. Versus MUSTT. MARJINA KHATUN and 6 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA	MR. R S CHAUHAN
12	MACApp./409/2019 WITH LCR	NATIONAL INSURANCE COMPANY LTD Versus HALIMAN NESSA AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S HUSSAIN (R1, R2) MD. A HUSSAIN (R1, R2) MR. M KHAN (R3,R4) MR. J RAHMAN (R3,R4)
13	I.A.(Civil)/1358/2019 in MFA/140/2007 (D/O) in MFA/140/2007	KHALILUR RAHMAN and ANR Versus UNITED INDIA INS. CO. LTD. AND ANR	MR. S ISLAM	
14	I.A.(Civil)/1477/2019 MFA 260/2010(D/O), WITH LCR in MFA/260/2010	NATIONAL INSURANCE CO. LTD. Versus MD. WAHID ALI and ANR.	MRS. S ROY	MD S HOQUE (R-2) MR. M DEKA (R-2) MD E AHMED (r-1) MR. F A HASSAN (r-1)
15	I.A.(Civil)/3909/2019 MFA 37/2014(D/O) in MFA/37/2014	NATIONAL INSURANCE CO. LTD. Versus MINA MIRDHA and ANR	MRS. S ROY	MR D CHAKRABORTY MR. M RAHMAN
16	MFA/20/2020 WITH LCR 1 FILE	ORIENTAL INSURANCE CO. LTD. Versus MADHAB DAS AND ANR.	MR. A J SAIKIA MR. B KAKATI	MR. S DAS (r-1) MRS. R T DAS (r-1) MR B P BORAH (RES. 1) J DASGUPTA (RES. 1) MR P J DUTTA (RES. 1) MR R S RONGHANG (RES. 1)
17	MFA/24/2020 CAVT. NO.0420/2020 WITH LCR 1 FILE	THE ORIENTAL INSURANCE CO. LTD. Versus SMTI HASINA BEGUM AND ANR	MR. S K GOSWAMI MR. R SHARMA	MR S DAS FOR CAVEATOR
18	I.A.(Civil)/432/2020 WITH LCR in MFA/111/2016	NATIONAL INSURANCE CO. LTD. Versus ON THE DEATH OF MARU PAHARIA, HIS LEGAL HEIR, ELINA PAHARIA and 3 ORS,	MRS. S ROY	
	WITH MFA/111/2016	NATIONAL INSURANCE CO. LTD. Versus MARU PAHARIA and 2 ORS,	MR.R C PAUL MS.S ROY	MR. C K S BARUAH
	WITH I.A.(Civil)/433/2020 in MFA/111/2016	NATIONAL INSURANCE CO. LTD. Versus ON THE DEATH OF MARU PAHARIA, HIS LEGAL HEIR, ELINA PAHARIA and 3 ORS,	MRS. S ROY	
	WITH I.A.(Civil)/434/2020 in MFA/111/2016	NATIONAL INSURANCE CO. LTD. Versus ON THE DEATH OF MARU PAHARIA, HIS LEGAL HEIR, ELINA PAHARIA and 3 ORS,	MRS. S ROY	

19	I.A.(Civil)/816/2020 in SAO/3031/2020	BANK OF INDIA AND ANR Versus AMOLAK CHAND SURANA AND 11 ORS	MS D CHAUDHURY MR A K PAUL	MR B SHARMA
	WITH SAO/3031/2020 (Filing Number)	BANK OF INDIA AND ANR Versus AMOLAK CHAND SURANA AND 11 ORS		
	WITH I.A.(Civil)/3033/2020 (Filing Number)	BANK OF INDIA AND ANR Versus AMOLAK CHAND SURANA AND 11 ORS		
20	I.A.(Civil)/1074/2020 in Intest.Cas./3979/2020	PUNYALATA DAS Versus JAHNABI DAS	MR. R GOSWAMI MS. D SINHA MS. M BHATTACHARJEE MS N DEVI S. B. GOSWAMI MS S DAS	
	WITH Intest.Cas./3979/2020 (Filing Number)	PUNYALATA DAS Versus JAHNABI DAS (D)		
21	MFA/17/2021 WITH LCR	NATIONAL INSURANCE COMPANY LTD. Versus NOOR NOBI ALI AND ANR.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR M AHMED (r-1) MR. M HUSSAIN (r-1)
22	MFA/174/2021 WITH LCR	P. M. ENTERPRISES Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B SHARMA SC, NF RLY
23	MACApp./275/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. USHA @ USA DEVI AND 4 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR. A R AGARWALA
24	CRP(IO)/5/2022	M/S GOEL COIR FOAM (INDIA) PRIVATE LIMITED AND 3 ORS Versus BABU BORO	MR M HALOI MR D DEKA MS. T BEGUM MR. J BHARALI MS. M DEY MR N J KUMAR	MR. H SARMAH MR P KATAKI (P-2 TO 4) MR S DUTTA
25	CRP(IO)/58/2022	UNION OF INDIA AND ANR Versus SAMLAL MAHATO AND ANR	MR. A BARKATAKI	
26	MFA/69/2022 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus TAHARAN NESSA AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A R AGARWALA
27	MACApp./208/2022 WITH LCR	THE NATIONAL INSURANCE COMPANY LTD Versus SMTI SHIJU KALITA AND 5 ORS	MR. A DUTTA MR. N M DUTTA MS. C BARMAN MRS. P M DUTTA	MR. B PRASAD MR P J BORAH MS. T M LAHKAR
28	MACApp./384/2022 WITH LCR	SRI JIBON GOGOI Versus THE SUPERINTENDENT OF POLICE	MS. M B BARUAH	GA, ASSAM
29	SAO/3/2023 WITH LCR	BIJAY RAI AND 5 ORS Versus SRI ASHOK KUMAR RAI	MRS. S AGARWAL MR D AGARWAL MR. S BAROOAH	MR. A SATTAR S CHOUDHURY G IMTIAZ
30	MFA/15/2023	UNITED INDIA INSURANCE COMPANY LIMITED. Versus SHAHITA @ SHABITA @ SAHITA NARZARY AND ORS .	MR. R C PAUL	MR. I A TALUKDAR MR. N BORUAH (R-1) J DASGUPTA (r-3) MR. B HUSSAIN
31	FAO/38/2023	SRIMANTA SHANKAR ACADEMY Versus NANI CHOUDHURY	MR. N BHARALI MR. A IKBAL MR A BHUYAN	MR. R SARMAH MS. M PAUL
32	Tr.P.(C.)/69/2023 B/O	SANGITA DAS Versus SUMAN DAS	MR. DILIP DEY	MS. N S THAKURIA MR. G K THAKURIA
33	CRP(IO)/141/2023 FIXED	CHENIRAM KALITA Versus NARENDRA KALITA	MR. D C C PHUKAN MS D DEVI	

34	CRP(IO)/351/2023	SABBIR AHMED LASKAR AND ANR. Versus RABIYA BEGUM MAZUMDER AND 9 ORS.	MR. A H M R CHOUDHURY	MR. M H RAJBARBHUIYAN (R1, R2, R4, R6-R10)
35	CRP(IO)/363/2023 WITH LCR (SCANNED COPY)	THE ASSAM STATE TRANSPORT CORPORATION (ASTC) AND 2 ORS Versus GHOSH BROTHERS MOTORS PRIVATE LIMITED	MR. D SAIKIA MR. R BORPUJARI	MR. A KHAN MR G J SAIKIA MR. A K BARUAH
36	I.A.(Civil)/3154/2023 in MFA/10348/2023 WITH MFA/10348/2023 (Filing Number) WITH I.A.(Civil)/10349/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus MANOWARA BEGUM AND ANR. THE ORIENTAL INSURANCE CO. LTD. Versus MANOWARA BEGUM AND ANR. H THE ORIENTAL INSURANCE CO. LTD. Versus MANOWARA BEGUM AND ANR. H	MR. S K GOSWAMI MR. R SHARMA MR. S K GOSWAMI MR. S K GOSWAMI	MR D MONDAL (R-1)
37	MFA/24/2024 WITH LCR 1 FILE	UNITED INDIA INSURANCE COMPANY LIMITED Versus MD. JOYAL ABEDIN AND ANR.	MR. R C PAUL	MR. D SAHU (r-2) MR. R S MISHRA (r-2) MS M GOGOI (r-2)
38	MFA/37/2024 WITH LCR	KIMI BASBOR @ KIMI DOOM Versus THE UNION OF INDIA . E	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. C K S BARUAH DY.S.G.I.
39	MFA/53/2024 WITH LCR	M/S KAMRUP THANDA GHAR PVT LTD Versus UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA M. KALITA MR. DIVYANSH RATHI	MR. K GOGOI (CGC) SC, NF RLY
40	CRP/110/2024	GHANASHYAM BEZBARUAH Versus ARUNA BEZBARUAH	MR. R SARMA MS. J TAMULI	MR. J KALITA MR SOHAING
41	CRP(IO)/122/2024 WITH LCR (SCANNED COPY)	ABDUL AZIZ AND 2 ORS. Versus MONOWARA KHATUN AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM
42	CRP(IO)/369/2024 FIXED	THE CHIEF EXECUTIVE OFFICER GTL INFRASTRUCTURE LIMITED AND ANR Versus MD. SAMIQL HUSSAIN	R SARMAH MS M KAKOTY	MR. S K TALUKDAR MS. S T BOKTH T R OVUNG
43	CRP(IO)/378/2024	IDRISH ALI @ IDRISH ALI AHMED Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR D MONDAL	MRS. S ROY(R-1) MS. U ROY (R-1)
44	I.A.(Civil)/1076/2024 in MACApp./3729/2024 WITH MACApp./3729/2024 (Filing Number)	MANOWARA @ MANOWARA KHATUN AND 7 ORS. Versus NEW INDIA ASSURANCE COMPANY LTD AND 3 ORS. MANOWARA @ MANOWARA KHATUN AND 7 ORS Versus NEW INDIA ASSURANCE COMPANY LTD AND 3 ORS F	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA MR. A R AGARWALA	MR SISHIR DUTTA (R-1) MS. M CHOUDHURY(R-1)
45	I.A.(Civil)/2003/2024 in MFA/14025/2023 WITH MFA/14025/2023 (Filing Number)	THE UNION OF INDIA Versus M/S PURBANCHAL CEMENT LTD. UNION OF INDIA REPRESENTED BY THE GENERAL MANAGER CLAIM NF RAILWAY Versus M S PURBANCHAL CEMENT LTD B	MR. K GOGOI MR. K GOGOI	M. KALITA DIVYANSH RATHI
46	I.A.(Civil)/3425/2024 in MACApp./245/2023 (D/O), B/O in MACApp./245/2023	DIPAK SAIKIA Versus BINOD KR. HARLALKA AND 2 ORS	MR P NEOG	

47	I.A.(Civil)/3569/2024 in MACApp./361/2024	MANIKA PATAR @ MONIKA PATOR AND 3 ORS. Versus NEW INDIA ASSURANCE COMPANY LIMITED	MR. A R AGARWALA MR ADITYA AGARWALA	MS. R D MOZUMDAR
	WITH MACApp./361/2024	NEW INDIA ASSURANCE COMPANY LIMITED Versus MANIKA PATAR @ MONIKA PATOR AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA (R-1,2,3,4) MR ADITYA AGARWALA(R-1,2,3,4)
48	I.A.(Civil)/4071/2024 WITH LCR 1 FILE in MFA/99/2021	M/S SIROHIA AND SONS PVT. LTD. Versus THE UNION OF INDIA	MR. K P MAHESWARI	MRS U CHAKRABORTY
	WITH MFA/99/2021	M/S SIROHIA AND SONS PVT. LTD. Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA
HEARING				
49	MFA/43/2014 WITH LCR, B/O	NEW INDIA ASSURANCE CO. LTD. Versus HERRA BARUAH and ANR.	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HUJURI MS.S DAS	MR.K BHATTACHARJEE(R-1&2) MR.J C BARMAN(R- 1&2) MR.A GANGULY MR.D BANERJEE(R- 1&2) MR. D. BORAH (r-3,4) MR.S KHANR- 1 and 2

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
6)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
7)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
8)	MR. R P SINGH	29-01-2025	To	18-02-2025
9)	MR. J P SHARMA	30-01-2025	To	05-02-2025
10)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
11)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
12)	MR S K AGARWAL	04-02-2025	To	11-02-2025
13)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
14)	DARAK ULLAH	04-02-2025	To	07-02-2025
15)	MR. A SATTAR	08-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,5th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/22/2025	MAMONI DEVI AND 642 ORS Versus SHANTANU P GOTMARE AND 3 ORS	MR M H AHMED I AMIN MR. O ULLAH	
2	Cont.Cas(C)/39/2025	TAPAN BARMAN Versus BISWAJIT PEGU	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS MS. D. DEVI	
3	WP(C)/188/2025 FIXED	DIPAMONI GOGOI AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B M DEKA MR. M ALAM MS LR KHANAM MR R.AHMED	SC, NHM SC, HEALTH SC, FINANCE
4	WP(C)/290/2025 FIXED	TANBIR YUSUF AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. B K GOGOI MR. R B GOHAIN MS M NIROLA MR. R K MAHANTA	MR. T J MAHANTA(R-6) GA, ASSAM MR. P P DUTTA(R-6) MR. J K ROY (R-6) SC, REVENUE
5	WP(C)/320/2025 FIXED	DR API BAGRA Versus THE UNION OF INDIA AND OTHERS	MR K THAKUR MS J A RAHMAN MR P R SARMA MR. H ALI SIRAJ CHOUDHURY B ALI SK PANKAJ DAS MR U PANDEY	MS. B SARMA (C.G.C) DY.S.G.I.
6	WP(C)/371/2025 FIXED	BAHARUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, FOREST
7	WP(C)/375/2025 FIXED	RINA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MR. R ISLAM S BEGUM T TALUKDAR	GA, ASSAM
8	WP(C)/418/2025 FIXED	DILAL UDDIN AHMED Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR R SENSUA MR. K MOHAMMED	SC, P AND R.D.
9	WP(C)/436/2025	JNANA RANJAN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR D S DEKA	SC, FOREST
10	WP(C)/441/2025	AKASH KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM DY.S.G.I.

11	WP(C)/448/2025	ABHISHEK KUMAR PANDEY Versus THE UNION OF INDIA AND 4 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.
12	WP(C)/456/2025	BIPUL RABHA Versus THE STATE OF ASSAM AND 3 ORS	MR. R SHARMA MR. D DEKA	GA, ASSAM
13	WP(C)/458/2025	RAM KUMAR TIWARI Versus UNION OF INDIA AND 3 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
14	WP(C)/459/2025	SHRI BINAY KALITA Versus THE STATE OF ASSAM AND 5 OTHERS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTHIA	SC, AG (A AND E) SC, HEALTH AND F W SC, FINANCE
15	WP(C)/461/2025	JJARUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MR SAURADEEP DEY MR. B HUSSAIN	GA, ASSAM SC, APSC SC, HEALTH AND F W
16	WP(C)/463/2025	MONOJ DEB CHOUDHURY Versus THE STATE OF ASSAM AND ORS	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	SC. AGRICULTURE
17	WP(C)/464/2025	KRISHNA DEURI Versus THE UNION OF INDIA AND 3 ORS	MS. G BORAH	DY.S.G.I.
18	WP(C)/473/2025	FORCE NO. 041240013 SI/PHARMACIST NIPAN BASUMATARY Versus THE UNION OF INDIA AND 9 ORS	MR. A R TAHBILDAR	DY.S.G.I.
19	WP(C)/491/2025	RATUL TALUKDAR AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS.	MR. U SAIKIA MR. Z ISLAM MR. S D ROY	DY.S.G.I.
20	WP(C)/494/2025	MATIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM MS R BEGUM	GA, ASSAM SC, HEALTH
21	WP(C)/495/2025	QUEMOR UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
22	WP(C)/502/2025	RAJIB SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAJUMDAR MR. B CHOWDHURY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
23	WP(C)/503/2025	ANIMA DAS Versus THE UNION OF INDIA AND 4 ORS.	MR. S C BISWAS MS A DAS MS. J GHOSH MR. A K DAS	DY.S.G.I.
24	WP(C)/508/2025	RONJITA BOSUMATARY AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A N AHMED	SC, WATER RESOURCE
25	WP(C)/518/2025	EX GO 2518M M L AGRAWAL Versus THE UNION OF INDIA AND 3 ORS	MRS. R BORAH MR. D BORAH	DY.S.G.I.
26	WP(C)/520/2025	DEEPAK GOHAIN Versus THE STATE OF ASSAM AND 2 ORS	MR P P MEDHI MR G BARGAYARY Z HAQUE	SC, HEALTH AND F W SR. GA, ASSAM
27	WP(C)/522/2025	RESHMA BEGUM LASKAAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A R TALUKDAR	SC, P AND R.D.
28	WP(C)/523/2025	ARUNA RAJKHOWA Versus THE STATE OF ASSAM AND 2 ORS	MR B P BORAH MR. U S BORA	GA, ASSAM SC, AG SC, PWD SC, FINANCE DEPTT.
29	WP(C)/528/2025	EMPLOYEE NO 5996 SMTI SANJANA MEDHI GOSWAMI Versus THE UNION OF INDIA AND 2 ORS.	MR. A AHMED MS. D GOSWAMI R LAKRA MS. S DAS	DY.S.G.I.

30	WP(C)/532/2025	NANDINI KAKATI Versus THE STATE OF ASSAM AND 2 ORS	MR A CHOWDHURY MS. B CHOWDHURY IMSENKALA	GA, ASSAM
31	WP(C)/533/2025	DR KALYAN KUMAR DAS Versus THE STATE OF ASSAM AND TWO ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
32	WP(C)/534/2025	RUMIR TIMUNGPI Versus THE STATE OF ASSAM AND TWO ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
33	WP(C)/535/2025	MD FARUK AHMED Versus THE STATE OF ASSAM AND TWO ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
34	WP(C)/536/2025	KULA PRADIP BHATTACHARYYA Versus THE STATE OF ASSAM AND TWO ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
35	WP(C)/537/2025	HITESH MAZUMDAR Versus THE STATE OF ASSAM AND THREE ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
36	WP(C)/538/2025	DIPANKAR DUTTA LAHKAR Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
37	WP(C)/539/2025	CHAKRADHAR DEKA Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, CO OP GA, ASSAM
38	WP(C)/540/2025	DHRUBAJYOTI HATIBARUAH Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
39	WP(C)/541/2025	NITU MANI DAS Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
40	WP(C)/542/2025	AKASHEE DUWARAH Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
	WITH I.A.(Civil)/201/2025 in WP(C)/542/2025	AKASHEE DUWARAH Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
ADMISSION				
41	WP(C)/5666/2018 FIXED	SUDARSHANA CHAKRABORTY Versus CENTRAL BANK OF INDIA AND 3 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. S G BHATTACHARJEE MR. R SARKAR	MR. M K MISRA (R1-R3) Mukesh Sharma MS E BHARALI MS F RAHMAN ASSTT.S.G.I. SC, CENTRAL BANK OF INDIA
42	WP(C)/6067/2019 FIXED	RUPESWAR SAIKIA AND 55 ORS. Versus THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR R DHAR MR. N M DUTTA MR P NAYAK, SC,UDD MR. S C KHOUND SC, FINANCE
43	WP(C)/3799/2020 FIXED	BIREN MALAKAR Versus UNION OF INDIA AND 3 ORS.	MR. S N TAMULI MR. M MALAKAR	MRS S BARUAH ASSTT.S.G.I.

44	WP(C)/3921/2020 FIXED	BICHITRA KUMAR BORO Versus THE NATIONAL INSURANCE COMPANY LTD. AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA
45	WP(C)/4633/2021 B/O	MOHSEN ALI Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, IRRIGATION
46	WP(C)/1111/2022 FIXED	BHAGABAN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR I C GOGOI MR. P KALITA MR A SHARMA MR K BARMAN MR. A BHATTACHARYYA MR A B DUTTA	GA, ASSAM MR. S R RABHA, SC, SOIL CONSERVATION DEPTT, ASSAM MR B GOGOI, SC, SOIL CONSERVATION DEPARTMENT. SC, FINANCE
47	WP(C)/5794/2022 FIXED	DARASH MATHUR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR. U PATHAK	GA, ASSAM MR. R BORPUJARI MR. A PHUKAN, SC, GAD SC, FINANCE DEPTT.
48	WP(C)/6407/2022 FIXED	DILIP KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. P P DUTTA MS P SARMA	SC, AG SR. GA, ASSAM
49	WP(C)/7305/2022 B/O	ANAM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE
50	WITH WP(C)/7288/2022	HABIBUR RAHMAN MAZARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE
51	WP(C)/409/2023 FIXED	MANOHAR DEKA, AFS Versus THE STATE OF ASSAM AND 3 ORS.	MR. N BORAH MR H MAZUMDER N AHMED	GA, ASSAM SC, FINANCE DEPTT.
52	WP(C)/3807/2023 FIXED	V MANIVANNAN AND 7 ORS Versus THE UNION OF INDIA AND 5 ORS	N K NEOG MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS	MR. R P KAKOTI SR. ADV. (r-2,3,5,6) MR. S S ROY MR A B DEY (r-2,3,5,6) MR. S SUTRADHAR (r-2,3,5,6) DY.S.G.I. SC, IIT
53	WP(C)/4544/2023 FIXED	MRS. KRISHNA SHARMA Versus THE UNION OF INDIA AND 7 ORS	MR MINTU SAIKIA MS R DUTTA	MR. A K DUTTA DY.S.G.I.
54	WP(C)/6651/2023 FIXED	KANAKESWAR BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
	WITH I.A.(Civil)/3886/2023 in WP(C)/6651/2023	KANAKESWAR BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
55	WP(C)/858/2024 FIXED	TASDIQUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, AG MR. S K MEDHI (SC, AG) SC, HOUSING AND URBAN AFFAIRS
56	WP(C)/3101/2024 B/O	RUSTANA BEGUM BARBHUIYA Versus THE UNION OF INDIA AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	MRS. R DEVI DY.S.G.I.
57	WP(C)/3862/2024 FIXED	VIJAY KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. JYOTIRMOY ROY MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SR. GA, ASSAM SC, PWD

58	WP(C)/4372/2024 FIXED	TILOTTOMA DEORI Versus THE STATE OF ASSAM AND 3 ORS	MR. P BHOWMICK MR J LOTH	GA, ASSAM MD K RAHMAN MR. SAIDUL ALOM
	WITH I.A.(Civil)/2896/2024 in WP(C)/4372/2024	JOGAT JIBON DUTTA Versus TILOTTOMA DEORI AND 3 ORS.	MD K RAHMAN MR. SAIDUL ALOM	GA, ASSAM MR. P BHOWMICK
59	WP(C)/4758/2024	CHINMOY SHARMA Versus THE BANK OF INDIA AND 2 ORS	MR R SARMA MR. P SENGUPTA S DEY	
60	WP(C)/5185/2024 FIXED	DIGANTA BORUAH @ DIGANTA BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, REVENUE
61	WP(C)/5668/2024 FIXED	MEHDI HASSAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, FOREST
62	WP(C)/6903/2024 FIXED	KRISHNA BORA Versus THE UNION OF INDIA AND 5 ORS.	A K GOGOI MR. L N DIHINGIA	MS. B SARMA (C.G.C) DY.S.G.I.
63	WP(C)/19/2025 FIXED	RAM NARAYAN CHOUDHARY Versus THE UNION OF INDIA AND 5 ORS	MS. P BARUAH MR TAPAS DAS	DY.S.G.I.
	WITH WP(C)/4861/2024	RANDHIR KUMAR AND ANR Versus THE UNION OF INDIA AND 5 ORS	MS. P BARUAH MR TAPAS DAS	DY.S.G.I.
65	WP(C)/152/2025 FIXED	JUNUMANI KALITA AND 40 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, HEALTH SC. MEDICAL

BAIL HEARING (BA)

66	Bail Appln./2281/2024 FIXED, WITH SCANNED COPY OF LCR	RANJIT SINGH Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR MS B KOUSHIK	SC, NCB
----	-----------------------------------------------------------------------------	-----------------------------------------------------	-----------------------------------------------------------------------------	---------

ORDERS

67	WP(C)/7552/2018 FIXED	BOKUL ACHARJEE Versus THE STATE OF ASSAM AND 3 ORS.	MR. D BARUA MRS. B CHAKRABORTY MS. K BORKATAKI	GA, ASSAM MR S P DAS (R
----	------------------------------------------	------------------------------------------------------------------	------------------------------------------------------	----------------------------

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
6)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
7)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
8)	MR. R P SINGH	29-01-2025	To	18-02-2025
9)	MR. J P SHARMA	30-01-2025	To	05-02-2025
10)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
11)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
12)	MR S K AGARWAL	04-02-2025	To	11-02-2025
13)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
14)	DARAK ULLAH	04-02-2025	To	07-02-2025
15)	MR. A SATTAR	08-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,5th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
1	Bail Appln./3144/2023 WITH CASE RECORD (SCANNED COPY), FIXED	SAFIK MIAH AND ANR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
2	Bail Appln./2748/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL HASIM KHAN @ MD ABDUL HASIB KHAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
3	Bail Appln./3015/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ZABEL HUSSAIN @ JABEL HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM
4	Bail Appln./3787/2024 WITH CASE RECORD(SCANNED COPY), FIXED	WAHENGBAM ROBITA DEVI AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
5	Bail Appln./3806/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUS SALAM Versus THE UNION OF INDIA	MR. N N JHA MR. M UDDIN MS M SAHOO	SC, NCB
6	Bail Appln./110/2025 WITH OFFICE NOTE, FIXED	JIAUL HOQUE @ JIYAU HAQUE Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
<u>BAIL HEARING</u>				
7	AB/3334/2024 FIXED	SHWIRAJUL ISLAM @ SIRAJUL ISLAM Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
8	AB/3355/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	MOMTAZALI @ MONTAZ ALI Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
6)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
7)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
8)	MR. R P SINGH	29-01-2025	To	18-02-2025
9)	MR. J P SHARMA	30-01-2025	To	05-02-2025
10)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
11)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
12)	MR S K AGARWAL	04-02-2025	To	11-02-2025
13)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
14)	DARAK ULLAH	04-02-2025	To	07-02-2025
15)	MR. A SATTAR	08-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,5th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./178/2025	RAM KUMAR MANDAL AND ANR Versus THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
2	Bail Appln./223/2025	NUR ALOM @ NUR ALOM SHEIKH Versus THE STATE OF ASSAM	P ADHIKARI MR A K AZAD MR. I HUSSAIN	PP, ASSAM
3	Bail Appln./234/2025	ARIF HUSSAIN @ ROSE ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
4	Bail Appln./235/2025	SANOJ KUMAR RAY Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
5	Bail Appln./236/2025	JABID BASUMATARY Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
6	Bail Appln./239/2025	AFJALUR RAHMAN @ ABZALUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
7	Bail Appln./249/2025	JAYANTA DAS Versus THE STATE OF ASSAM AND ANR	MR A SHARMA	PP, ASSAM
8	Bail Appln./258/2025	MD ZIAUL HASSAN @ TUMUN Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
MOTION				
9	Crl.Pet./560/2024 FIXED	SURAJIT DEY Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR T CHHETRI	PP, ASSAM
10	Crl.Pet./1414/2024 B/O	HRIDAY RAJKHOWA Versus PRATUL DEKA AND 3 ORS	MR. K BORUAH MR. M ALAM MS. P BORAH	
11	Crl.Pet./1595/2024 B/O	ZIAUL HOQUE PRODHANI @ZIARUL HAQUE PRADHANI Versus THE STATE OF ASSAM AND ANR.	MR. K A MAZUMDER MR A HAI S A ISLAM	PP, ASSAM
12	Crl.Rev.P./9/2025 FIXED	JAHIRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	PP, ASSAM

13	Crl.Pet./58/2025 B/O	IMDADUR RAHMAN Versus THE STATE OF ASSAM	MR B SINHA MR. H ISLAM	PP, ASSAM
14	AB/177/2025 FIXED	MD NASIR UDDIN Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
ADMISSION				
15	Crl.Pet./352/2019 WITH LCR 3 FILES(SCANNED COPY), FIXED	DWIJENDRA KALITA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR	PP, ASSAM
16	Crl.Rev.P./163/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	RUPCHAN BHUYAN Versus HAMIDA KHATUN AND ANR	MR. A MANNAF MD A S ALI	MR. R ALI (R-1) MR H A AHMED (R-1) PP, ASSAM
17	Crl.Rev.P./392/2023 B/O	BABY SAHA Versus SANJOY KUMAR JAIN AND ANR	MD. A SAHAD MR. M H ALI	MR. B K JAIN (R-1) MS. P C BARNALI NAIR (R-1) PP, ASSAM
18	Crl.Rev.P./216/2024 WITH LCR 4 FILES, B/O	MRINAL BAISHYA Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	MR. G K GUPTA (R-2) PP, ASSAM
19	Crl.Pet./876/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	DEBAJIT DEORI Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	MR. A R BHUYAN (R-2) MR. N Z CHOUDHURY(R-2) MR. N A MAZARBHUIYA(R-2) PP, ASSAM
20	Crl.Pet./1107/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SHAMINUL AKTAR Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	MR J ISLAM (R-2) MR M ROHMAN(R-2) S ISLAM(R-2) PP, ASSAM
21	Crl.Pet./52/2025 FIXED	HARSING KRO Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
BAIL HEARING (BA)				
22	Bail Appln./1421/2024 FIXED, WITH SCANNED COPY OF LCR	MD. KHALILUR RAHMAN @ KHALILAR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
23	WITH Bail Appln./43/2025	MAFIJUL HAQUE Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
24	Bail Appln./3638/2024 FIXED	MUKTAR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
25	Bail Appln./3798/2024 FIXED	LALZARLIANA ZOTE Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MS S.S.BORA	PP, ASSAM
26	Bail Appln./133/2025 FIXED	MANIK SARKAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
27	AB/2509/2024 FIXED	SAIFUL ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	MR S ISLAM (R-2) PP, ASSAM
28	AB/2610/2024 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
29	AB/3100/2024 FIXED	RAHUL KUMAR PATEL Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM

30	WITH AB/3097/2024	RAJKUMAR PATEL Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
31	AB/3149/2024 WITH OFFICE NOTE, FIXED	GUNAGOBINDA DEKA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D GOGOI	MS. M BARMAN, Legal Aid Counsel (R-2) PP, ASSAM
32	AB/117/2025 FIXED	MUKUT ALOM Versus THE STATE OF ASSAM	MR B SINHA MR. H ISLAM	PP, ASSAM
33	AB/151/2025 FIXED	SRI PRASEN DUTTA Versus THE STATE OF ASSAM	MR. M SAIKIA MR. B K GOGOI	PP, ASSAM
<u>ORDERS</u>				
34	I.A.(CrI.)/204/2023 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1, B/O in CrI.A./89/2023 WITH CrI.A./89/2023	ALOM UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A H ALAMGIR	PP, ASSAM
35	I.A.(CrI.)/908/2023 WITH LCR 3 FILES, B/O in CrI.A./360/2023 WITH CrI.A./360/2023	ALOM UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR. HOSEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A H ALAMGIR MR R ISLAM	MR. A H M R CHOUDHURY (r-2) PP, ASSAM MS. R CHOUDHURY, AMICUS CURIAE FOR R-2 PP, ASSAM
36	CrI.Pet./97/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	HOSEN ALI Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR R ISLAM MR SARFRAZ NAWAZ MS A HUSSAIN MS. N CHAKRABORTY	MS. R CHOUDHURY, AMICUS CURIAE FOR R-2 PP, ASSAM
37	CrI.Pet./147/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	SANDIP NATH Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR T CHHETRI	PP, ASSAM
38	CrI.A./354/2024 WITH OFFICE NOTE, LCR 6 FILES, FIXED WITH I.A.(CrI.)/1019/2024 in CrI.A./354/2024	IKBAL BAHAR HUSSAIN Versus THE STATE OF ASSAM AND ANR LAKHIRAM DAIMARY @ LANKAB Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA	PP, ASSAM PP, ASSAM
39	CrI.Pet./644/2024 B/O	LAKHIRAM DAIMARY @ LANKAB Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA	PP, ASSAM
40	CrI.Pet./778/2024 AB 892/2024(D/O), AB 1152/2024(D/O), WITH OFFICE NOTE, FIXED in AB/892/2024	GANESH DAS Versus THE STATE OF ASSAM AND ANR	MRS S R DAS MR. S K JAIN MR P K KALITA	PP, ASSAM
41	I.A.(CrI.)/783/2024 B/O in CrI.Rev.P./7331/2024 WITH CrI.Rev.P./7331/2024 (Filing Number)	SRI SANDEEP GARODIA Versus PRAKASH AGARWALA	MS. B S GOYAL MR. S S ROY MR. S BORTHAKUR MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM
42	I.A.(CrI.)/1281/2024 WITH LCR 1 FILE(SCANNED COPY), B/O in CrI.Rev.P./324/2024	DEWAN MUFID AHMED Versus THE STATE OF ASSAM AND ANR. DEWAN MUFID AHMED Versus THE STATE OF ASSAM AND ANR (F)	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI MR H R CHOUDHURY	PP, ASSAM
42	I.A.(CrI.)/1281/2024 WITH LCR 1 FILE(SCANNED COPY), B/O in CrI.Rev.P./324/2024	ABDUR RAHIM Versus ABDUL MATIN BARBHUIYA AND ANR	MR. M KHAN	MR. B U LASKAR PP, ASSAM

	WITH Crl.Rev.P./324/2024	ABDUL MATIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. B U LASKAR	MR. M KHAN (R-2) MR. A K DAS (R-2) MS. J AKTAR (R-2) PP, ASSAM
43	I.A.(Crl.)/76/2025 CRL.REV.P. 91/2019(D/O), B/O in Crl.Rev.P./91/2019	MAHAMAD SAZZAD AND ANR. Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR	PP, ASSAM
HEARING				
44	Crl.Pet./512/2012 WITH LCR 1 FILE, FIXED	SMTI LABANU TAMULY Versus BIDHAN DEV	MR.S N SARMA MR.A JAHID	
45	Crl.Pet./728/2017 WITH LCR 5 FILES, FIXED	ABDUR RAKIB ANSARI and ANR. Versus ZERIFA JANNAT	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.D J KAPIL	MR.D BARMAN MR. A MOLLAH MR. M ISLAM MR.H A AHMED
46	WITH Crl.Pet./217/2016	ABDUR RAKIB ANSARI Versus ZERIFA JANNAT	MR. S S DEY MS. A BHATTACHARJEE MR. M NATH MR. D P BORAH MR. A ROY	MR. A F N U MOLLAH MR. M ISLAM MR. N UDDIN MS. S HALAI
47	WITH Crl.Pet./128/2017	ABDUR RAKIB ANSARI and 3 ORS. Versus ZERIFA JANNAT	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR. M ISLAM MR.D J KAPIL	MR. A F N U MOLLAH MR.S P CHITTAWAT MR.J A AHMED MR. N UDDIN
48	WITH Crl.Pet./188/2017	ABDUR RAKIB ANSARI and 3 ORS. Versus ZERIFA JANNAT	MR S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH	MR A F N U MOLLAH MR. M ISLAM MR J A AHMED PP, ASSAM MR. N UDDIN
49	Crl.Pet./176/2018 WITH LCR 1 FILE(SCANNED COPY), FIXED	SREEJIT DEY Versus THE STATE OF ASSAM AND ANR.	MR. P K DAS MS. S SARMAH	PP, ASSAM
50	WITH Crl.Pet./823/2016	KISHORE BIYANI and 2 ORS Versus THE STATE OF ASSAM and ANR	DR.ASHOK SARAF MR. A M BORA MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR. N K KALITA MR. V A CHOWDHURY PP, ASSAM
51	Crl.Pet./357/2018 WITH LCR 1 FILE(SCANNED COPY), FIXED	AMIYA KUMAR GHOSE @ BABLA GHOSE Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. D GOGOI	PP, ASSAM
52	Crl.Pet./954/2018 WITH LCR 1 FILE(SCANNED COPY), FIXED	JAMIR ALI Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM	MR. N K HALOI (R-2) MR. P C SARKAR (R-2) MR. P C SARKAR (R-2) MR. S NAWAZ (R-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
6)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
7)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
8)	MR. R P SINGH	29-01-2025	To	18-02-2025
9)	MR. J P SHARMA	30-01-2025	To	05-02-2025
10)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
11)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
12)	MR S K AGARWAL	04-02-2025	To	11-02-2025
13)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
14)	DARAK ULLAH	04-02-2025	To	07-02-2025
15)	MR. A SATTAR	08-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,5th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/355/2013 WITH LCR 1 FILE	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE Versus MANGALDOI SAMABAI SAMITTEE @ KHALIHOI KRISAK SAMABAI SAMITTEE and 10 ORS	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MS.D DAS
2	CRP/178/2018 WITH LCR(SCANNED COPY)	DINARAM SAIKIA AND 9 ORS. Versus SIVASAGAR MISING CULTURAL ORGANIZATION	MR. P J SAIKIA MS R GOGOI MS. D DUTTA	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA
3	CRP(IO)/220/2018	AJIT KR ROY SARKAR Versus APURBA KR ROY AND 7 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	MR G P BHOWMIK MRS. M HORE MS M KALITA
4	CRP(IO)/273/2022	RANJIT KUMAR MEDHI Versus DAISY DAS	MR. M A ISLAM MR J I MONDAL	MR D C NATH MR. C SHARMA
5	CRP(IO)/311/2022	UJJAL KUMAR NATH Versus CHITRA LAHKAR AND 2 ORS	MR. SURAJIT DAS MR. P P DAS MR. A R SHOME MR B PUSHILAL MR A HALOI	MR. M KASHYAP (r-1,2,3)
6	CRP(IO)/321/2022	M/S. UNIQUE TRADE AGENCY Versus M/S. A.G ELECTRICALS AND ANR	MR. N ALAM MR A K RAI	MR. A K JAIN (r-2) MR. H GOSWAMI (r-2)
7	MACApp./379/2024	ORIENTAL INSURANCE CO. LTD Versus SMT SARASWATI BANIK @ DEY and 4 ORS	MR S DUTTA MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.SIDHANT DUTTA	MR.T J MAHANTA(R- 1&2) MS.P BHATTACHARYA(R- 1&2) MR.A BARUA(R- 1&2) MR.S SINGH(R- 1&2)
	WITH I.A.(Civil)/2272/2024 in MACApp./379/2024	ORIENTAL INSURANCE CO. LTD Versus SMT SARASWATI BANIK @ DEY and 4 ORS	MR S DUTTA MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.SIDHANT DUTTA	MR.T J MAHANTA(R- 1&2) MS.P BHATTACHARYA(R- 1&2) MR.A BARUA(R- 1&2) MR.S SINGH(R- 1&2)
8	MACApp./517/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus BHANU DEVI AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

	WITH I.A.(Civil)/3059/2024 in MACApp./517/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus BHANU DEVI AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
9	MACApp./559/2024	ANKUR SARKAR Versus HDFC ERGO GENERAL INSURANCE COMPANY LTD AND 2 ORS (F)	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	MS. M SAIKIA MS M SAIKIA MS. P BORTHAKUR
10	MACApp./561/2024	JUNTI KUNWAR @ KALITA AND 4 ORS Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS (F)	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	MR. A J SAIKIA MR. A J SAIKIA M CHETIA (R-1) MR. S PEGU
11	MACApp./565/2024	KRISHNA RABHA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. DITUL DAS MR. B J TALUKDAR	
12	MACApp./7/2025	ORIENTAL INSURANCE CO. LTD. Versus ON THE DEATH OF SANJIB KONWAR HIS LEGAL HEIRS REPRESENTED BY(Deceased)	MR. S DUTTA MS. N MODI MS. C SHARMA	MS L SHARMA M R CHOUDHURY MR. B J MUKHERJEE
	WITH I.A.(Civil)/53/2025 in MACApp./7/2025	ORIENTAL INSURANCE CO. LTD. Versus ON THE DEATH OF SANJIB KONWAR HIS LEGAL HEIRS REPRESENTED BY(Deceased)	MR. S DUTTA	
ORDERS				
13	MC/3268/2014 in CRP/341/2014	JATINDRA BHUYAN Versus KISHORE HAZARIKA	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	
	WITH CRP/341/2014	JATINDRA BHUYAN Versus KISHORE HAZARIKA	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	MR.A GANGULY MR.S K SINGH
14	MFA/247/2019 WITH LCR 1 FILE	NEW INDIA ASSURANCE CO. LTD. Versus GAURI RAJBANGSHI and ANR,	MS.M CHOUDHURY MR. A. AHMED MR.S DUTTA(Sr.Adv.)	MR. A. AHMED MR. U J SAIKIA (r-1) MR. N NATH (r-1)
15	MACApp./600/2019 WITH LCR	ANOWARA KHATUN AND 5 ORS. Versus THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 4 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	MS. R D MOZUMDAR MR. A DUTTA MS. C MOZUMDAR MR. S P SHARMA MRS. P M DUTTA
	WITH CO/6/2020 in MACApp./600/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus ANOWARA KHATUN AND 9 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
16	MACApp./636/2019	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI DULAL KALITA AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR A ALI MS. M KHATUN
17	I.A.(Civil)/1947/2019 in MACApp./5781/2019	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. KABITA SARMAH AND 3 ORS	MR. C PHUKAN	MR. S C BISWAS MR. R K JAIN (r-2) MR. A J SAIKIA MR. B KAKATI MR B SHARMA (R1) MS B KASSHYAP TULIKA BORAH (r-2) MR. A K DAS
	WITH MACApp./5781/2019 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. KABITA SARMAH AND 3 ORS		

18	MACApp./6/2021 WITH LCR	BARNALI DAIMARY AND ANR Versus M/S UNITED INDIA INSURANCE CO. LTD. AND 3 ORS.	MR. N. DEBNATH MS. I DAS MR. N DEBNATH	MR. B CHAKRAVARTY (r-4) MR. N BORO (r-4) MR. B J MUKHERJEE MR. H BURAGOHAIN MR. S S SARMA
19	I.A.(Civil)/819/2021 in MACApp./2922/2021	SRI TARUN DUTTA @ ARUN DUTTA Versus SRI ANJAN GOGOI AND 2 ORS	MR. S K TALUKDAR MS. S T BOKTH MR. D BANIA	MR S DUTTA (R-3) MS. S. MOCHAHARI (R-3) MR. S DUTTA (R-3) MR S DUTTA (R-3)
	WITH MACApp./2922/2021 (Filing Number)	SRI TARUN DUTTA @ ARUN DUTTA Versus SRI ANJAN GOGOI AND 2 ORS (F)	MR. S K TALUKDAR	
20	I.A.(Civil)/2312/2021 in Intest.Cas./10646/2021	NAJRIN AKTAR BARBHUIYA Versus ABDUL KALAM LASKAR AND 4 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	MS. R CHOUDHURY MR F U BARBHUIYA (R1, R3, R5) MR. A H M R CHOUDHURY MS S DAS (R1, R3, R5)
	WITH Intest.Cas./10646/2021 (Filing Number)	NAJRIN AKTAR BARBHUIYA Versus ABDUL KALAM LASKAR AND 4 ORS. B	MR. N H MAZARBHUIYAN	
21	MACApp./339/2022 WITH LCR 2 FILES	PRAJALITA BARUAH AND 2 ORS. Versus UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS.	MR. A R AGARWALA MR. M K ALI	MR. A J SAIKIA MR A ALI (r-2,3) MR. B KAKATI MS. M KHATUN (r-2,3)
22	MACApp./423/2022 WITH LCR 2 FILES	LUTFUR RAHMAN Versus FARUK ALI AND 2 ORS.	MR. B K DAS	MRS. S ROY (R-3) MS F N ZAMAN (R-3)
23	Mat.App./1/2023 WITH LCR 4 FILES	XXXXXXX Versus XXXXXXX	MR. U K DAS MS. B D SARMAH MS. H THAKURIA	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH
24	Mat.App./10/2023 WITH LCR 3 FILES	XXXXXXX Versus XXXXXXX	MR G SAROWAR MD H R AHMED	MR M HALOI MS AFSANA HUSSAIN
25	FAO/42/2023 WITH LCR	M/S ASSAM TRADE AND AGENCIES Versus RINAY BRAHMA	MR. B J GHOSH MR. DILIP DEY	
26	FAO/44/2023 WITH LCR	RANJIT BHOWMIK Versus SIKHA DAS	MR. S BISWAS MR C GOGOI MS D DEVI	
27	FAO/81/2023 WITH LCR	HUSSAIN AHMED Versus JAHANARA BEGUM	MR. S P CHOUDHURY MR. S. J. SARKAR	
28	Tr.P.(C)/113/2023	SMTI RIMJIM CHAKRAVARTI Versus PARTHA PRATIM CHAKRAVARTI	MR. L GOGOI	MR S DUTTA MS. M CHOUDHURY
29	I.A.(Civil)/1285/2023 in MACApp./158/2015	UNITED INDIA INSURANCE COMPANY LTD Versus SMT JAYANTI RAJBANGSHI and 3 ORS	MR.R GOSWAMI	MR. S K GOSWAMI
	WITH MACApp./158/2015	UNITED INDIA INSURANCE COMPANY LTD Versus SMT JAYANTI RAJBANGSHI and 3 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	MR.S K GOSWAMI(R-1) MR.A ACHARYA(R-1) MR.K RAHMANR-1
	WITH I.A./898/2015 in MACApp./158/2015	UNITED INDIA INSURANCE COMPANY LTD Versus SMT JAYANTI RAJBANGSHI and 3 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	
	WITH I.A.(Civil)/1290/2023 in MACApp./158/2015	UNITED INDIA INSURANCE COMPANY LTD Versus SMT JAYANTI RAJBANGSHI and 3 ORS	MR.R GOSWAMI	
	WITH I.A.(Civil)/1291/2023 in MACApp./158/2015	UNITED INDIA INSURANCE COMPANY LTD Versus SMT JAYANTI RAJBANGSHI and 3 ORS H	MR.R GOSWAMI	

30	I.A.(Civil)/2031/2023 in MACApp./6749/2023	THE ORIENTAL INSURANCE CO. LTD. Versus RUNU NURZERY AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	
	WITH MACApp./6749/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus RUNU NURZERY AND 3 ORS. H	MR. S K GOSWAMI	
	WITH I.A.(Civil)/6750/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus RUNU NURZERY AND 3 ORS. H	MR. S K GOSWAMI	
31	I.A.(Civil)/2893/2023 in CRP/10657/2023	ABDUL HAI MAZARBHUIYA AND ANR Versus THE CHIEF MANAGER, POWER GRID CORPORATION OF INDIA LTD AND 3 ORS	MR. A Y CHOUDHURY MR. R SARMA MR. T A CHOUDHURY	SC, POWER GRID
	WITH CRP/10657/2023 (Filing Number)	ABDUL HAI MAZARBHUIYA AND ANR Versus THE CHIEF MANAGER, POWER GRID CORPORATION OF INDIA LTD AND 3 ORS (B)	MR. A Y CHOUDHURY	
32	I.A.(Civil)/3739/2023 in MACApp./10993/2023	NANI DEVI AND ANR. Versus NATIONAL INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	MR. P J BARMAN (R-1)
	WITH MACApp./10993/2023 (Filing Number)	NANI DEVI AND ANR. Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS. B	MR. A R AGARWALA	
33	I.A.(Civil)/10/2024 in Mat.App./15793/2023	XXXXXXX Versus XXXXXXX	MS. P CHOUDHURY	
	WITH Mat.App./15793/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MS. P CHOUDHURY	
34	CO/12/2024 WITH LCR in MACApp./259/2024	MARIYAM BIBI Versus ORIENTAL INSURANCE COMPANY LTD. AND 5 ORS.	MR. M KHAN MS J AKTAR	
	WITH MACApp./259/2024	ORIENTAL INSURANCE COMPANY LTD. Versus MARIYAM BIBI AND 5 ORS.	MS S MOCHAHARI MR. S DUTTA MR. S DUTTA MR S DUTTA	MR. K R PATGIRI (R-2) MR. R GOSWAMI (R-4) MR. M KHAN (R-1) MS. M SAIKIA (R-4) MS. P BORTHAKUR (R-4) MR A K DAS (R-1) MS J AKTAR (R-1) MS. D. DEVI
35	MFA/32/2024 WITH LCR 1 FILE	GOLAP RABBANI Versus THE BRANCH MANAGER AND ANR	MR M DEKA MISS. M DAS MD. S ISLAM	MS. R D MOZUMDAR MR. S P SHARMA (R2, R3) MS. C MOZUMDAR (R2, R3)
36	CRP/108/2024	MD. EJAJ AHMED Versus SMTI. ANJU ARA BEGUM	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR MS A SIDDIKA MR A MOHAMMAD	
37	CRP(IO)/193/2024	RAJAT DAS AND 2 ORS. Versus HARDAYAL SINGH ANAND AND 7 ORS.	MR. K SINGHA MR P J PATAR M R Sharma	
38	CRP(IO)/295/2024	ANDREW AHOTO SEMA Versus GAUTAM PAUL	MR K KHANNA MS M DAS	MR. A DEKA MR. S BORTHAKUR MS. S KAKATI
39	CRP(IO)/411/2024	RABI SHARMA AND 3 ORS Versus SUDISH SAH	MR K BHATTA MR D GOSWAMI MR K BARMAN MR S AFRIDI	

40	MACApp./416/2024 WITH LCR	NEW INDIA ASSURANCE CO. LTD., Versus SMT. ANJU DAS AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR. S DUTTA	
41	I.A.(Civil)/560/2024 IN MFA 5489/2023(FILING NO.) in I.A.(Civil)/1674/2023	THE NATIONAL INSURANCE COMPANY LTD. Versus MD. AFJAL ALI AND ANR.	MR. P J BARMAN MS R TADO	MRS. P B BORDOLOI (R-2) MS. J PAUL (R-2)
42	I.A.(Civil)/1815/2024 in MACApp./4062/2024	THE NATIONAL INSURANCE COMPANY LTD. Versus NANDITA DAS AND 5 ORS.	MR. P J BARMAN MS P PHUKAN MS R TADO	MR. S ROY(R-1,2,3,4) MR. M H LASKAR (R-1,2,3,4)
	WITH MACApp./4062/2024 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD Versus NANDITA DAS AND 5 ORS F	MR. P J BARMAN	
43	I.A.(Civil)/1843/2024 in Test.App./5941/2024	GAUTAM CH DEY @ GAUTAM DEY Versus UTTAM DEY @ UTTAM CH DEY AND 4 ORS	MR. N K KALITA MR D DEKA	MR. N B P SINGHA (R1)
	WITH Test.App./5941/2024 (Filing Number)	GAUTAM CH DEY Versus UTTAM DEY @ UTTAM CH DEY AND 4 ORS F	MR. N K KALITA	
44	I.A.(Civil)/2092/2024 in MACApp./7844/2024	SANDHYA DEVI @ NATH AND 3 ORS. Versus IFFCO TOKIO GEN. INS. COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
	WITH MACApp./7844/2024 (Filing Number)	SANDYA DEVI @ NATH AND 3 ORS Versus IFFCO TOKIO GEN. INS COMPANY LTD AND 2 ORS A	MR. A R AGARWALA	
45	I.A.(Civil)/2614/2024 in MACApp./370/2023	BORNALI @ BARNALI TIMUNGPI AND 2 ORS. Versus ORIENTAL INSURANCE COMPANY LTD	MR. A R AGARWALA	MS. R D MOZUMDAR
	WITH MACApp./370/2023	ORIENTAL INSURANCE COMPANY LTD. Versus BORALI @ BARNALI TIMUNGPI AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA
46	I.A.(Civil)/2957/2024 MAC.APP. 354/2017(D/O) in MACApp./354/2017	TATA AIG GENERAL INSURANCE COMPANY LTD Versus SMTI PUJA PAUL AND 3 ORS.	MS. M SAIKIA	
47	I.A.(Civil)/3348/2024 WITH LCR 3 FILES in MACApp./191/2018	BIMAL SAHA AND ORS Versus BRANCH MANAGER, RELIANCE GENERAL INSURANCE CO LTD	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	
	WITH MACApp./191/2018	BIMAL SAHA AND ANR Versus Struck off	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS. J GHOSH MR P BANERJEE	MR. I HUSSAIN (R1, R2)
	WITH I.A.(Civil)/3349/2024 in MACApp./191/2018	BIMAL SAHA AND ORS Versus BRANCH MANAGER, RELIANCE GENERAL INSURANCE CO LTD	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	

WITH
[I.A.\(Civil\)/3350/2024](#)
in MACApp./191/2018

BIMAL SAHA AND ORS
Versus
BRANCH MANAGER, RELIANCE GENERAL
INSURANCE CO LTD

MR. S C BISWAS
MS. K L R YANTHAN
MS. U NANDA
MS A BORAH
MS. J GHOSH
MR. A K DAS
MRS. D DAS BARMAN

48 [I.A.\(Civil\)/3692/2024](#)
WITH LCR
in MACApp./157/2024

THE NATIONAL INSURANCE COMPANY
LTD
Versus
ROHISH UDDIN @ AHIJUDDIN ALI AND 3
ORS E

WITH
[MACApp./157/2024](#)

ROHISH UDDIN @ AHIJUDDIN ALI AND
ANR
Versus
NATIONAL INSURANCE COMPANY LTD

MR. M KHAN
MS J AKTAR
MRS. D DAS BARMAN

WITH
[CO/21/2024](#)
in MACApp./157/2024

THE NATIONAL INSURANCE COMPANY
LTD
Versus
ROHISH UDDIN @ AHIJUDDIN ALI AND 3
ORS E

MRS. D DAS BARMAN

49 [I.A.\(Civil\)/3954/2024](#)
WITH LCR 3 FILES
in MACApp./111/2021

REKHA BASUMATARY
Versus
NEW INDIA ASSURANCE CO. LTD.,

MR. A R AGARWALA
MR. S DUTTA

WITH
[MACApp./111/2021](#)

RANJAN BASUMATARY
Versus
RAMPRIT PANDIT AND ANR.

MR. A R AGARWALA
MR A AGARWALA
MR. S DUTTA

HEARING

50 [MFA/10/2022](#)
WITH LCR, B/O

CHOLAMANDALAM M S GENERAL
INSURANCE CO. LTD
Versus
SMTI TULSI DEVI AND ANR

MR J JOHN
MR K K BHATTACHARYYA
MS JONA TALUKDAR
MS. R DEVI
MR. K BHATTACHARJEE
(R1)
MS B TALUKDAR (R1)
MR. M H LASKAR
MR. S KHAN (R1)
MS. A BARMAN (R1)

=====
=====
LEAVE NOTE OF ADVOCATES FOR 05/02/2025
-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
6)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
7)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
8)	MR. R P SINGH	29-01-2025	To	18-02-2025
9)	MR. J P SHARMA	30-01-2025	To	05-02-2025
10)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
11)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
12)	MR S K AGARWAL	04-02-2025	To	11-02-2025
13)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
14)	DARAK ULLAH	04-02-2025	To	07-02-2025
15)	MR. A SATTAR	08-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,5th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/7232/2015 BY SLIP	NABAJYOTI SARMA Versus THE NEW INDIA ASSURANCE CO. LTD. 3 ORS.	MS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	MR. S DUTTA (SR. COUNSEL, (R-1 to R-4)) DR. B AHMED(R-1 to R-4) MR SISHIR DUTTA MR. A SAHAD(R-1 to R-4) MR. J B SAIKIA(R-1 to R-4) MS M BORCHETIYA MR. S DUTTA MR. D HALOI(R-1 to R-4)
2	WP(C)/1861/2017 BY SLIP	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
3	WITH WP(C)/1853/2017	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
4	WITH WP(C)/1854/2017	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
5	WITH WP(C)/1860/2017	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
6	WP(C)/2232/2023 BY SLIP	JADAB CHANDRA NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MS. S DEVI	SC, FOREST
TOP OF THE LIST				
7	WP(C)/2814/2016 PART-HEARD, FIXED	NOBI BOKSH Versus THE STATE OF ASSAM and 4 ORS.	MR.S RAHMAN MR.M RANA	SC, AGR 5 SC, WATER RESOURCE(R 1-4)

8	WP(C)/7732/2017 FIXED	BAJRANG TEA and INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR. S DEKA MS.J BORA MR.B DUTTA MR.D TUMUNG	MR G P BHOWMIK, SR. ADV (R-5) GA, ASSAM MS M KALITA (R-5) MS P CHETIA (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
---	------------------------------------------	----------------------------------------------------------------------------------------	------------------------------------------------------	-------------------------------------------------------------------------------------------------------------------------------------------

ORDER (IMPLEADMENT OF PARTY)

9	I.A.(Civil)/87/2025 in WP(C)/6119/2024	BALJIT SINGH AND ANR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. K N CHOUDHURY MR. R J DAS	SC, GMC
	WITH WP(C)/6119/2024	BALJIT SINGH AND ANR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. N BARUAH MR. R J DAS	MR. B D DEKA (R-3,4) MR. M DAS (R-3,4) SC, GMC
	WITH I.A.(Civil)/88/2025 in WP(C)/6119/2024	BALJIT SINGH AND ANR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. K N CHOUDHURY MR. R J DAS	SC, GMC

ADMISSION

10	WP(C)/5415/2016 FIXED	THE INDIAN OIL CORPORATION LIMITED Versus THE LIQUIDATOR and 2 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MR P BHARDWAJ MR.T N SRINIVASAN	DR.B AHMED GA, ASSAM MR.P HAZARIKA R-1 MR.M CHOUDHURY(R-1) MR.P K MUNIR(R-1)
11	WP(C)/6794/2017	M/S BUILDWORTH PVT. LTD. and ANR. Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 6 ORS.	MR. R SARMA MR. D DAS	SC, GDD MR. K GUPTA (R 7) SC, GMC SC, G M D A
12	WP(C)/959/2018	DHUNSERI TEA AND INDUSTRIES LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A DAS MR. S DUTTA MR. S G BHATTACHARJEE	MR. D DAS SR. ADV GA, ASSAM MS. N UPADHYAY MR. P DAS
13	WP(C)/4657/2018 FIXED	M/S. BAJRANG BALI ROLLER FLOUR MILLS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. S SAIKIA MR. N J GOGOI (R-2) SC, A S A M B
14	WP(C)/8880/2018 FIXED	JAIRAJ BIKRAM SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA S CHANDA MR. S CHAMARIA MR. P DEKA MR. A CHETIA MR. M ALI MR A N SARMAH MR R KALITA MR. M SAHEWALLA	GA, ASSAM MR. D M THAKURIA (R4- R6) MR. N N JHA (R5, R6) MR. A DHAR (R-4,5,6) MR. M BERIA (R5, R6) MS M SAHOO (R5, R6) MS. I THAKURIA (R4-R6) SC, REVENUE
15	WP(C)/824/2019	GOHIN CHANDRA PATOR Versus UNION OF INDIA AND 4 ORS.	MR B C TALUKDAR MR R S CHAUHAN MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MR K TALUKDAR	MR. S C KEYAL (ASSTT. SOLICITOR GEN. OF INDIA, R-1) MR R DHAR (GA, ASSAM, R-5) MR P BHARDWAJ (R-2,3,4) SC, I O C SC, REVENUE
16	WP(C)/2184/2020	DIPIKA CHAMUA Versus THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
17	WITH WP(C)/2183/2020	MALLIKA CHAMUA Versus THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX

18	WITH WP(C)/2185/2020	BISHAKHA CHAMUA Versus THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
19	WP(C)/2917/2020	HEMANTA KALITA Versus INSURANCE OMBUDSMAN AND 4 ORS.	MR P KALITA MRS S GOSWAMI	MR. P BHOWMICK(R2 AND 3) MR S NATH MR. N BARUAH (r-4,5) MS. P DUTTA (r-4,5) MR. D THAOSEN (R2 AND 3)
20	WP(C)/3672/2020 FIXED	ANITA VERMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM SC, AG MR G BOKALIAL MS. P BARUAH SC, FINANCE DEPTT.
21	WP(C)/5408/2020 FIXED	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR. P TALUKDAR MR. D K JAIN MS D ANGANA	MS. S. BARUAH, GA, ASSAM MR M CHETIA (R-6) SC, WATER RESOURCE SC, REVENUE
22	WITH WP(C)/5441/2020	RABINDRA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR. P TALUKDAR MR. D K JAIN MS D ANGANA	MR M CHETIA (R-6) SC. WATER RESOURCE DEPTT. SC, REVENUE
23	WP(C)/738/2022 FIXED	M/S VISION METALIK COMPANY Versus THE UNION OF INDIA AND 2 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
24	WP(C)/2593/2022 B/O	BAHARUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	SC, P AND R.D. GA, ASSAM MR. K BORUAH MR. MEHBOOB ALAM P DAS
25	WP(C)/2594/2022	M/S VINAYAK LOGISTIC AND ANR Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR. K P MAHESWARI MR. A GOYAL MR. A CHOUDHURY	MRS. A GAYAN, CGSC SC, RAILWAY
26	WP(C)/3263/2022 B/O	UTTAM LAL GUPTA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. S K BARKATAKI MR D K NATH MS M DAS	GA, ASSAM MR. S K MEDHI ASSTT.S.G.I.
27	WP(C)/4376/2022	HEMANTA SARMAH Versus THE UNION OF INDIA AND 2 ORS	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS S PATOWARY	SC, GST MR H GUPTA MR H GUPTA ASSTT.S.G.I.
28	WP(C)/6251/2022	SUDAMA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. A DAS MR S KHOUND MR R SARMA MR. P SENGUPTA	GA, ASSAM MR P P MEDHI (r-8) SC, GDD SC, GMC
29	WP(C)/6838/2022 FIXED	RAGHUNATH HALOI AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM MR. A S ALI(R- 5,6) MR. S A B KHABIR(R- 5,6) MR. J ISLAM(R- 5,6) MR. A KAKATI (R- 5,6) SC, REVENUE SC, PWD
30	WP(C)/7128/2022 FIXED	ON THE DEATH OF KAMAL BORA HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 4 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM MR. A BORUA (r-3,4,5) MR D MAHANTA (r-3,4,5) SC, REVENUE
31	WP(C)/7366/2022 B/O	MD. FARUK HUSSAIN Versus UNION OF INDIA AND 5 ORS	MR. S K BARKATAKI MR D K NATH	GA, ASSAM MR P NAYAK, SC, PWD MR. D J DAS (R-1) DY.S.G.I. SC, NHIDC

32	WP(C)/1037/2024 FIXED WITH I.A.(Civil)/925/2024 in WP(C)/1037/2024	KAJALGAON WEEKLY BAZAR COMMITTEE Versus THE STATE OF ASSAM AND 7 ORS THE KAJALGAON MUNICIPAL BOARD AND 2 ORS Versus THE STATE OF ASSAM AND ORS	MR. A NARZARI MS. S T BOKTH MR. S BASUMATARY MR. M U MAHMUD MRS. M SAIKIA MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	GA, ASSAM SC, BTC GA, ASSAM MR. A NARZARI SC, BTC
33	WP(C)/2335/2024	AHMED HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 11 ORS	MR. I ALAM MR. T SK	GA, ASSAM SC, APDCL SC, PWD SC, FINANCE
34	WP(C)/2692/2024 B/O	SUKPAL SINGH KHIPAL Versus THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	GA, ASSAM MR. M SHARMA(R-6,7) MS. S YASMIN(R-6,7)
35	WP(C)/2732/2024 FIXED	DOLI BHUYAN AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. D SONOWAL MR. R A CHOUDHURY MR. D KONWAR	GA, ASSAM SC, WATER RESOURCE SC, FINANCE SC, REVENUE
36	WP(C)/3042/2024 FIXED	PARBATI BISWAS DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, ASLSA GA, ASSAM SC, FINANCE
37	WP(C)/3107/2024 FIXED	HEMO SAIKIA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. D SONOWAL MR. R A CHOUDHURY MR. D KONWAR	MR. S BARUAH SC, REVENUE SC, FINANCE SC, WATER RESOURCE
38	WP(C)/3611/2024	MD. KABUL HUSSAIN BARBHUIYA Versus THE CHIEF GENERAL MANAGER AND 3 ORS.	MR. B J GHOSH MR. T SK	MR. DILIP DEY (R-4) MR H GUPTA (R-1,2,3) MR Y. BARBHUIYA(R-1,2,3)
39	WP(C)/5117/2024 FIXED	SANJAY CHAUHAN AND 242 ORS. Versus THE STATE OF ASSAM AND 5 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	GA, ASSAM SC, K A A C SC, REVENUE
40	WP(C)/5198/2024 FIXED	DHRUBA KUMAR SAHA AND 14 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, SILCHAR MUNICIPAL BOARD GA, ASSAM MR SISHIR DUTTA(R-6) MS S MOCHAHARI(R-6) MR S DUTTA (R-6) SC, ECI
41	WP(C)/6038/2024 FIXED	SARADA CHOUDHURY AND 4 ORS Versus LIFE INSURANCE CORPORATION OF INDIA AND 5 ORS	MR. SHEELADITYA MRS. R S DEURI MR D S DEKA MS A DAS MS. L WANGSA	DR G J SHARMA (R-1 TO 4) SC UCO BANK MR S NATH(R-1 TO 4)
42	WP(C)/6188/2024 FIXED	ABDUS SALAM MONDAL AND 44 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA MS A KHATUN M ISLAM	SC, CGST GA, ASSAM MRS. V L SINGH MR. P K MEDHI MS G HAZARIKA MR. B J TALUKDAR MR. B J TALUKDAR DY.S.G.I. SC, NHIDC SC, REVENUE
43	WITH WP(C)/5578/2024	SHAHAJAMAL SK AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM MS A KHATUN	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
44	WP(C)/6542/2024 FIXED	KRISHNA KUMAR DAS AND 3 ORS Versus THE UNION OF INDIA AND ANR	MR. T K BHUYAN A GAUTAM MR. C TALUKDAR ARUNABH SARMA	DY.S.G.I.

45	WP(C)/6891/2024 B/O	DIPTI MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
46	WP(C)/18/2025 FIXED	SMTI SMITA KUMARI MAHTO Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. M BORGHAIN M DAS	GA, ASSAM SC, HEALTH
47	WP(C)/172/2025 FIXED	ROKIYA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, REVENUE
48	WP(C)/174/2025 FIXED	ULUBARI SMASHAN COMMITTEE Versus THE STATE OF ASSAM AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM SC, GMC
ORDERS				
49	Cont.Cas(C)/787/2022	PANKAJ KALITA Versus ANURAG GOEL AND 2 ORS.	MD S HOQUE MR. F A FAROOQUE	MR. D SAIKIA (R-1,3) MS. R B BORA (R-3) MR. S BORA (R-1,3) MR. K KONWAR (R-4) MS. N BORAH(R-4) MR. A BHATTACHARJEE (R-2) MR S DUTTA(R-4) MR. R K MUSHAHARY (R-1) D J CHAKMA (r-2)
50	Cont.Cas(C)/46/2023	PANKAJ KALITA Versus ANURAG GOEL AND 2 ORS.	MD S HOQUE MR. F A FAROOQUE	MR. D SAIKIA (R-1,3) MS. R B BORA(R-3) MR. S BORA (R-1) MR. S R RABHA (R-3) MR. A BHATTACHARJEE (r-2) MR. R K MUSHAHARY (R-1,3) D J CHAKMA (r-2)
51	Cont.Cas(C)/58/2024 FIXED	SIDDHESWAR DEKA @ SIDESWAR DEKA Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MR. A BHATTACHARYYA (R-1)
52	Cont.Cas(C)/358/2024 FIXED	SK. REAZ UDDIN Versus SMTI. GAYATRI BHOTTACHARJYA AND ANR.	MR. N ALAM R K MR. A RAHMAN	MR. R R Gogoi SC, P H E
53	Cont.Cas(C)/429/2024 FIXED	BABUL AHMED SODIOL AND 64 ORS. Versus NISARG HIVAREA AND ANR	MR. R PHUKAN MS D DUTTA	MR. D NATH(R-1)
54	Cont.Cas(C)/573/2024 FIXED	AMBARISH DAS AND 3 ORS. Versus MEGHA NIDHI DAHAL AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR. A K AZAD	
WITH				
55	WP(C)/6944/2023	AMBARISH DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM MR G KHANDELIA (R-5) MR. K DEKA (R-5) SC, G M D A SC, GMC
56	WP(C)/684/2024 B/O	PARESH KALITA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. S BANIK MR N Z CHOUDHURY MS. Y AKHTAR MS S.KHATUN MS. S SAHNAZ	SC, CO OP
57	WP(C)/5219/2024 FIXED	KHALEKUR ZAMAN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR G Z AHMED MR H K BARUAH MR S A REEYAZ	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
58	WP(C)/6511/2024 WITH OFFICE NOTE	M/S SONOWAL TEA INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MS P SARMA MS. P P DAS	GA, ASSAM SC, INDUSTRIES AND COMMERCE

HEARING

59	WP(C)/5196/2022 FIXED	KARTICK SAIKIA AND 2 ORS. Versus THE STATE OF WEST BENGAL AND 2 ORS.	MR. T J MAHANTA MR. A BORUA	GA, ASSAM MR B DEB (R1) MR B S DEKA (R1)
60	WP(C)/7710/2022 FIXED	DEBAZEET DEB RAY Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, PWD
61	WP(C)/217/2023 FIXED	RAJIB ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. J KALITA MS. S. KAR	SC, FOREST

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
6)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
7)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
8)	MR. R P SINGH	29-01-2025	To	18-02-2025
9)	MR. J P SHARMA	30-01-2025	To	05-02-2025
10)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
11)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
12)	MR S K AGARWAL	04-02-2025	To	11-02-2025
13)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
14)	DARAK ULLAH	04-02-2025	To	07-02-2025
15)	MR. A SATTAR	08-02-2025	To	14-02-2025